

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF NOVEMBER-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1168/2025	10.11.2025	M/s ANAYA INDUSTRIES VS SALIM KHAN & ANR.	HIMAL AKHTAR	9810456889	LEGUMLAWFIRM@GMAIL.COM	04.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1179/2025	12.11.2025	M/S CAXTON PRESS PVT. LTD VS ARUN KHATTAR	M.L.MAHAJAN	9811688721	GAURAVMAHAJAN_23@YAHOO.CO.IN	10.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1182/2025	13.11.2025	M/S S.K EDUCATIONS PVT. LTD. VS BACHPAN PRE SCHOOL & ORS.	ROHIT VASHIST	9810189223	ROHIT1996VASHIST@GMAIL.COM	13.10.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1183/2025	13.11.2025	SANJEEV KATHURIA VS VARSHA SHARMA	NITIN ARORA & ASSOCIATES	9818189667	NITIN.ARORA465@GMAIL.COM	06.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1193/2025	14.11.2025	BOSH LIMITED VS DHANANJAY AUTOMOTIVE THROUGH ITS PROPRIETOR RUCHI MEHTA	TAHIR ASHRAF SIDDIQUI/MAYUR PUNJABI	9582393423	TAHIR@TAHIRSIDDIQUI@GMAIL.COM	25.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1194/2025	14.11.2025	MUKESH GOEL VS MUNICIPAL CORPORATION OF DELHI	A.K TRIVEDI	9871441764	AKTRIVEDILOWOFFICES@GMAIL.COM	07.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1200/2025	15.11.2025	MANOJ BHARTIYA VS MAGMA INDUSTRIES LIMITED	LOVEKESH AGGARWAL	9891947575	lovekesh27@gmail.com	06.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1202/2025	17.11.2025	SURYA KANT TIWARI VS BHARAT GARV AGRO PVT. LTD.	YATIN SHARMA	9773903778	TAXOCATE@GMAIL.COM	09.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1203/2025	17.11.2025	M/S UNIVERSAL AUTO DETAILS VS SH. RAMAN KALRA	VJAY K SEHGAL & ASSOCIATES	9873403435	VJAYADV558@GMAIL.COM	16.09.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1223/2025	20.11.2025	M/S ARYAN ENTERPRISES VS M/SPANWAR RAJ KATHA PRODUCT PVT. LTD	VIKRAM	9871688568	vikrampanwar68@gmail.com	17.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 1251/2025	27.11.2025	M/S NAYASA SUPERPLAST & ANR. VS SINDH PLOYMERS PVT. LTD.	SURINDER SINGH	9311325398	SURINDERSG1@GMAIL.COM	22.11.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1144/2025	01-11-2025	BANK OF BARODA Vs KARUNA KANT JHA	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	27.10.2025

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			306	CS (COMM)	CS (COMM)/1171/2025	11-11-2025	UNION BANK OF INDIA VS DD HYDRAULIC ENGINEERING WORKS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	17.10.2025
			306	CS (COMM)/	CS (COMM)/1172/2025	11-11-2025	SANJEEV KATHURIA VS VARCHASWA SHARMA	NITIN ARORA	9818189667	nitin.arora465@gmail.com	06.11.2025
			306	CS (COMM)/	CS (COMM)/1224/2025	19-11-2025	R.K. GOEL ABHEYA KUMAR JAIN VS MCD	A.K. TRIVEDI	9871441764	AKTRIVEDI@LAW OFFICES@GMAIL.COM	16-11-2025
			306	CS (COMM)/	CS (COMM)/1225/2025	19-11-2025	DAYA NAND ANGLO VEDIC COLLEGE VS SRIVASTAVA DAV SCHOOL	VIVEK SRIVASTAVA	9210107303	THEJURALSOLUTIONS@GMAIL.COM	10-11-2025
			306	CS (COMM)	CS (COMM)/1216/2025	18-11-2025	FAIZAN BAIG VS MOHAMMAD MUHEET ALAM	WASIM KHAN	9910963929	adv.mwk1986@gmail.com	14-11-2025
			306	CS (COMM)	CS (COMM)/1236/2025	22-11-2025	SINDHU IMPEX VS MAHABIR DAHIYA	AMIT SANDUJA(P),	9810954389	amitsanduja99@gmail.com	18.11.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/ COMM/1157/2025	06.11.2025	B.S. SHEKHAWAT (SOLE PROP. OF M/S VISHAL INDUSTRIES) VS M/S SURYA PROCESSORS PVT. LTD.	ANURAG BINDAL	9810907375	BINDALS@GMAIL.COM	30.10.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/ COMM/1158/2025	06.11.2025	SAILENDER SINGH VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGH16@GMAIL.COM	06.10.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1169/2025	11.11.2025	NEERAJ SHARMA VS NATH VIJAY KUMAR	AKASH DEEP	9891878260	meenakshinath85july@gmail.com	27.10.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1170/2025	11.11.2025	VANSH ELECTROMECHANICAL DEVICES PVT. LTD. VS FLUXLITE NIMS PVT. LTD.	ARPTT SHARMA	9899123578	ARPTTSHARMAADVOCATE@GMAIL.COM	25.08.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1178/2025	12.11.2025	NAYASA MULTIPLAST VS KRISHNA SINGH LTD.	SURINDER SINGH	9311325398	SURINDERSG1@GMAIL.COM	10.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1196/2025	15.11.2025	3 SPAN OPTIMUM SOLUTIONS PVT. LTD. VS GOVERNMENT OF NCT OF DELHI	NIMISH CHIB	9810823566	NIMISHCHIB@GMAIL.COM	01.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1210/2025	18.11.2025	N4S AGMECO FAUCETS PVT. LTD. VS BABUSHARMA BORO	PARMOD KUMAR SHARMA	9899776633	PSPKJURIS@GMAIL.COM	14.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1211/2025	18.11.2025	M/S M H POLYMERS PVT. LTD. VS M/S RAZAKHAN FOAM	MOHD. WASEEM KHAN	9910763929	ADV.MWK1986@GMAIL.COM	14.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1235/2025	22.11.2025	STATE BANK OF INDIA VS MAONGKABASHIMCHEM	MOHD. WASEEM	9718621607	ADVOCATEBKMASSOCIATES@GMAIL.COM	20.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1241/2025	24.11.2025	M/S LAXMI AGROIMPEX INDIA VS M/S SULTANIA AND SONS	SATISH KUMAR	9811053833	ASSOCIATESLALJI@GMAIL.COM	10.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1242/2025	24.11.2025	VISHAL SAGAR VS PAWAN KUMAR	MOHIT KUMAR	9910905354	ABHISHEKKUKKAR06@GMAIL.COM	07.11.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)1151/2025	04.11.2025	ASHOK ARORA V/SA.K.TRIVEDI MCD	S.A.K.TRIVEDI	9871-441-764	AKTRIVEDI@OFFICES@GMAIL.COM	21.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1181/2025	13.11.2025	M/S SUPER CASSETTES INDUSTRIES PVT LTD. V/S M/S CCN ENTERTAINMENT INDIA PVT. LTD.	K.K. KHETAN	9810-389-109	KKKHETAN@TSERIES.NET	13.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)1190/2025	14.11.2025	DEEPU JINDAL V/SSATYENDER KR MCD AND ANR	SATYENDER KR SINGH	9811-161-525	SKSINGH16@GMAIL.COM	04.11.2025
			ROOM NO.304	RECOVERY	CS (COMM)1222/2025	20.11.2025	M/S TRIDENT TECH LABS LTD. VS. M/S NIMPAAA GLOBAL PVT. LTD.	SH. NEERAJ KR SKARDAM	9711863744	nk@unicornlegal.in	06.11.2025

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			ROOM NO.304	RECOVERY	CS (COMM)1238/2025	25.11.2025	YOGESH AGGARWAL V/S MCD AND ANR	SATYENDER KRISHNA SINGH	9811-161-525	SKSINGH16@GMAIL.COM	10.10.2025
			ROOM NO.304	RECOVERY	CS (COMM)1226//2025	20.11.2025	M/S ARIYAN ENTERPRISES V/S M/S MAHESH WOODS	VIKRAM SINGH	9871-688-568	NA	17.11.2025
			ROOM NO.304	RECOVERY	CS (COMM)1244/2025	24.11.2025	GANT AB AND ANR V/S ASHOK KUMAR	SHRAWAN BANSAL	9910-888-645	UNITEDMARK@UNITEDANDUNITED.COM	21.11.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/1188/2025	13-11-2025	BIRD AUTOMOTIVE PVT LTD Vs UNITED INDIA INSURANCE CO LTD AND Anr	Anil Kumar Mishra(P),	9999110690	KUNAL_MEHTA@LIVE.IN	17-11-2025
			305	RECOVERY	CS (COMM)/1208/2025	17-11-2025	NEERAJ AGGARWAL Vs Municipal Corporation of Delhi	DEVENDER KUMAR JAIN(P),	981-1-070396	pankajkotracuYaho.co. in	13-11-2025
			305	RECOVERY	CS (COMM)/1228/2025	20-11-2025	POONAM ARORA Vs RZONE BUILDTECH PVT LTD	Neeraj Gupta(P),	9810455188	info@juslawoffices.com	11-11-2025
			305	RECOVERY	CS (COMM)/1227/2025	20-11-2025	BOMBAY SALES CORPORATION Vs SHARMA MILLS STORES	Mohit Kaushik(P),	9911633626	mohitkaushik201313@gmail.com	13-11-2025
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI CENTRAL DELHI	CENTRAL	410	CS (COMM)/1145/2025	CS (COMM)/1145/2025	03-11-2025	MONIKA SAPRA Vs PREM PRAKASH DUTTA	Urvi Syal(P), Sh. Gagan Narang	9882554341	gagan@triumvirlaw.com	07.10.2025
			410	CS (COMM)/1147/2025	CS (COMM)/1147/2025	03-11-2025	NVESONS PAPER MILL Vs HARLAL GUPTA AND SONS PVT LTD AND ANR	NAVNEET THAKRAN	9650570765	NAVNEETHAKRAN@GMAIL.COM	15.10.2025
			410	CS (COMM)/1176/2025	CS (COMM)/1176/2025	12-11-2025	SHRI KRISHNA BHARTIA Vs SHRI GIRDHARI LAL TIWARI	PRAVIN NIGAM	9810133671	PRAVIN57NIGAM@GMAIL.COM	09.09.2025
			410	CS (COMM)/1167/2025	CS (COMM)/1167/2025	10-11-2025	STATE BANK OF INDIA Vs HITESH MISHRA	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	02.11.2025
			410	CS (COMM)/1180/2025	CS (COMM)/1180/2025	13-11-2025	GOEL ENTERPRISES Vs SINCO INDUSTRIES	DEEPAK RAO(P),	9899090801	deepakraadvocate@gmail.com	15.10.2025
			410	CS (COMM)/1189/2025	CS (COMM)/1189/2025	14-11-2025	ISLAMUDDIN Vs M/S SQUIREHOOD INTERNATIONAL PVT LTD	SANTOSH KUMAR(P),	9810468040	santoshkumar@kingoflaw.in	01.11.2025
			410	CS (COMM)/1207/2025	CS (COMM)/1207/2025	17-11-2025	M/S AGGARWAL AGENCY Vs ANIL	MANISH KUMAR SINGH(P),	9911178219	THEMKSLAWHOUSE@GMAIL.COM	07.11.2025
			410	CS (COMM)/1217/2025	CS (COMM)/1217/2025	19-11-2025	THE NAINITAL BANK LTD Vs M/S JHA MEDICAL STORE A PROPRIETORSHI FIRM	ALOK MOHAN	9675678910	ALOKMPI@GMAIL.COM	07.11.2025

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			410	CS (COMM)/1255/2025	CS (COMM)/1255/2025	28-11-2025	UNION BANK OF INDIA Vs AVISHKAR RANJAN	ALOK KUMAR(P)	9911000126	ALOK.ADV2001@GMAIL.COM	20.11.2025
			410	CS (COMM)/1260/2025	CS (COMM)/1260/2025	29-11-2025	GAURAV GUPTA Vs ASHISH JAIN TRADING AS M/S TAPODHANI OVERSEAS SORPORATE	D.K. YADAV	9650508945	advdk.yadav79@gmail.com	19.11.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(1)COMM 1094/2025	06.11.2025	HDFC BANK LTD. VS SANGITA KUMARI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 1154/2025	06.11.2025	M/S ADITYA INFOTECH LIMITED V/S SINGH	AMIT KUMAR V/S SINGH	9871291420	jurisprudence011@gmail.com	17.10.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1155/2025	06.11.2025	M/S ADITYA INFOTECH LIMITED VS M/S PRANAVEE SECURE INDIA PVT. LTD.	AMIT KUMAR V/S SINGH	9871291420	jurisprudence011@gmail.com	17.10.2025
			COURT ROOM 302	CIVIL SUIT	OMP (I) COMM 1095/2025	06.11.2025	HDFC BANK LTD. VS SANJAY	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP (I) COMM 1093/2025	06.11.2025	HDFC BANK LTD VS KRISHNA MOHAN TIWARI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 1185/2025	13.11.2025	PAWAN GUPTA AND ANR. VS MEETA AND ANR	RAHUL GUPTA AND ASSOCIATES	9910627489	rahulgadv@yahoo.com	10.11.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1186/2025	13.11.2025	MULTITUDE GROWTH FUNDS LIMITED VS M/S SHUBHANGI AGARWAL AND ASSOCIATES AND ORS.	DIVJOT SINGH BHATIA	9910048284	divjot.singh@kaaryalaw.com	11.11.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM)1191/2025	14.11.2025	M/S BREWERIES DISTILLERIES PVT. LTD. VS RAM DIYA	BATRA RAJEEV & TEWARI	K9312276651	r.tewari88@gmail.com	13.10.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM)1205/2025	17.11.2025	VILOK CHADHA VS RAMAN KALRA	VIJAY K SEHGAL AND ASSOCIATES ADVOCATES	9873403435	vijayadv558@gmail.com	16.09.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1212/2025	18.11.2025	CANARA BANK KESHAR SINGH	VS RAJIV SAMAIYAR AND MAHIMA RANA AND ANURAG VASHISHTHA	9811343911	rbsamaiyar@advgmail.com	09.10.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM)1230/2025	21.11.2025	NEERAJ SHARMA VS VINOOF FRANKLIN AND ORS	NATHMS MEENAKSHI	9891878260	minakshinath85july@gmail.com	17.11.2025
			COURT ROOM 302	CIVIL SUIT	EX. (COMM)556/2025	21.11.2025	RAKESH CHITLANGIA VS OSM PROJECTS PVT LTD	ANIL KUMAR V/S SINGH	9313579493	adv.anilsingh88@gmail.com	na
			COURT ROOM 302	CIVIL SUIT	EX(COMM)1247/2025	26.11.2025	AMRIT CHAND JAIN VS C AND R TEXTILES PVT LTD	ASHU JAIN	9811281465	adv.ashu74@gmail.com	20.11.2025

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8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM)1249/2025	27.11.2025	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD EDUCATION SOCIETY RANGALA RAJPUR	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	20.11.2025
			COURT ROOM 302	CIVIL SUIT	cs(comm)1254/2025	27.11.2025	RADHA KISHAN COLOUR WORLD VS NATHU LAL AND SONS	SUDESH KUMAR	9313195031	sudeshkradvocate@gmail.com	19.11.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM)1252/2025	27.11.2025	SHREE RADHEY DISTRIBUTORS LLP VS MS LAXMI STATIONARY AND COMMUNICATION	SUDESH KUMAR GOYAL	9811052237	sudeshgoyal@hotmail.com	13.11.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM)1261/2025	29.11.2025	GOODWILL AIR AND SEA LOGISTICS VS FRONTLINE PRODUCTS	HARPREET SINGH	97118291184	hs.chhabra.advocate@gmail.com	06.10.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 1152/2025	29.11.2025	INDU SANGWAN VS M/S NEO DEVELOPERS PVT LTD.	SACHIN CHAUDHARY	9311738762	sachinchoudhary.co.in@gmail.com	NIL
			308	U/S 9 OF ARBITRATION ACT	OMP(I) 1067/2025	03-11-2025	MS DELHI PRINTING AND PUBLISHING COMPANY PVT LTD Vs APSK PRODUCTION AND ENTERTAINMENT PRIVATE LTD.	Sanjive Singh	9811767675	LEGALVISION.IN DIA@GMAIL.COM	29-10-2025
			308	RECOVERY	CS (COMM)1149/2025	04-11-2025	Pawan Jain Vs M/s Crompton Greaves Consumer Electricals Ltd	ANKIT GUPTA	9717134040	advocateankitg@gmail.com	30-10-2025
			308	RECOVERY	CS (COMM)1150/2025	04-11-2025	MAHARISHI TECHNOLOGY CORPORATION PVT LTD Vs Bisha Developers Pvt Ltd	RAVI RANJAN	9971495605	raviranjnllb@gmail.com	17-10-2025
			308	MISC. APP.	Misc 842/2025	06-11-2025	Rais Ahmed VS.Anees Ahmed	SANJAY KUMAR	8851145382	MESANJAYKUMAR777@GMAIL.COM	03-11-2025
			308	RECOVERY	CS (COMM)1159/2025	06-11-2025	Delhi Gujrat Road Carrier Vs THE NEW INDIA ASSURANCE CO LTD	MUKESH AGGARWAL	9971990798	NA	01-11-2025
			308	TRADE MARK ACT	CS (COMM)1160/2025	06-11-2025	STUDIYQ EDUCATION PRIVATE LIMITED Vs Telegram FZ LLC AND ORS.	GAURAV PATEL	9455160761	Gauravpatel829@gmail.com	31-10-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (COMM.) 1096/2025	06-11-2025	HDFC BANK LTD Vs AMIT KUMAR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	03-11-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (COMM.) 1097/2025	06-11-2025	HDFC BANK LTD Vs SHARIF AHMED	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	03-11-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (COMM.) 1098/2025	06-11-2025	HDFC BANK LTD Vs SHABNAM SAIFI	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	03-11-2025
			308	EXECUTION	Ex.COMM Award by Arb. Comm. 61/2025	12-11-2025	M/S KALYANI CREATIONS Vs M/S NEERAJ TEXTILES	NA	NA	NA	11-11-2025

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			308	MISC. APP.	Misc 862/2025	14-11-2025	SWASTIK PIPES LTD. Vs MAYA SALES CORPORATION	Vikash Chauhan	9999442895	NA	12-11-2025
			308	RECOVERY	CS (COMM.) 1192/2025	14-11-2025	Dharam Industries Vs DEVIS Engineers P Ltd	Rmansimran khurana	9818908905	mansimra khurana@GMAIL.COM	07-11-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (COMM.) 1127/2025	14-11-2025	DCB BANK LTD Vs RAJ KUMAR SINGH	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	12-11-2025
			308	EXECUTION	Execution (Comm.) 539/2025	14-11-2025	DEEPAK Vs MONIKA MALIK	ANANT RAO	9999421467	anant Yadav555@gmail.com	12-11-2025
			308	TRADE MARK ACT	CS (COMM.) 1197/2025	15-11-2025	LEVI STRAUSS AND CO Vs SURAJ YADAV AND ORS	Shravan Bansal	6201970125	unitedmark@unitedandunited.com	13-11-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (COMM.) 1132/2025	15-11-2025	TATA CAPITAL LTD Vs MANOJ KUMAR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	13-11-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (COMM.) 1135/2025	15-11-2025	DCB BANK LTD. Vs KHAN MAUHHMAD	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	14-11-2025
			308	EXECUTION	Ex.COMM Award by Arb. Comm. 62/2025	18-11-2025	SOHAN COMMODITY MANAGEMENT LTD. Vs JHAWAR TRADER	LAL Rahat Bansal	9899057063	NA	15-11-2025
			308	EXECUTION	Execution (Comm.) 549/2025	19-11-2025	Ashish Papers Pvt Ltd Vs Creative Industries and ors	Surendra Mohan Gupta	9810235448	SMGUPTAG@GMAIL.COM	15-11-2025
			308	Arbitration Conciliation Act, 1996:34	OMP (COMM.) 58/2025	21-11-2025	Baby Mittal Vs SHRIRAM FINANCE LIMITED	sanchit jain	7669541241	NA	18-11-2005
			308	RECOVERY	CS (COMM.) 1233/2025	22-11-2025	PANKAJ ARORA Vs MUNICIPAL CORPORATION OF DELHI	vidya sagar shrama	8279971561	ADVOCATE VIDYA ASAGAR94@GMAIL.COM	21-11-2025
			308	MISC. APP.	Misc 882/2025	24-11-2025	SHILPA KHANNA Vs MOHAMMAD SHABIR	MOHD IKRAM	9810482807	adv.mohammed.ikram@gmail.com	22-11-2025
			308	Arbitration Conciliation Act, 1996:34	OMP (COMM.) 60/2025	26-11-2025	Chanakya Sharma Vs Avanse Financial Services	Soloman	9810209207	ADVOCATE.SOLOMAN@GMAIL.COM	20-11-2025
			308	RECOVERY	CS (COMM.) 1257/2025	28-11-2025	Sanjeev Bagdi Vs M/s R G ROLLING INDIA LIMITED	MORDHWAJ TIWARI	9811071595	info.thakurandthakurz@gmail.com.	22-11-2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM.)/1141/2025	01-11-2025	Bank of Baroda Vs Dev Thakur	Urvi Syal	8153843923	adv.gagannaran@gmail.com	13-10-2025

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			309	RECOVERY	CS (COMM)/1156/2025	06-11-2025	DHIRAJ SHARMA Vs NATHANCY	Ms. Meenakshi	9891878260	minakshinath85july@gmail.com	06-11-2025
			309	RECOVERY	CS (COMM)/1199/2025	15-11-2025	BD GUPTA AND SONS PRIVATE LIMITED Vs BHASKAR INFRATECH ENGINEERS PRIVATE LIMITED	Sh. YOGESH LATHA	8745866763	ADV.YOGESHLATHA.SR@GMAIL.COM	11-11-2025
			309	RECOVERY	CS (COMM)/1234/2025	22-11-2025	STATE BANK OF INDIA Vs BLJENDER KUMAR	SH.BIPLAB KUMAR KUKHERJEE	9718621607	dvocatebkmassociates@gmail.com	20-11-2025
			309	RECOVERY	CS (COMM)/1243/2025	24-11-2025	Sanjeev Bagdi Vs M/s Rajendera Gears	Sh. Rajesh Kumar	9871907794	Kumarrajesh.adv@gmail.com	20-11-2025
			309	RECOVERY	CS (COMM)/1250/2025	27-11-2025	Victoria s Secret Stores Brand Management LLC Vs Ashok Kumar And Anr	SH. SHRAVAN KUMAR BANSAL	6201970125	unitedmark@uniteddandunited.com	25-11-2025
			309	RECOVERY	CS (COMM)/1256/2025	28-11-2025	Anita Gupta Vs Annapurna Agronics Machinery Private Limited	Sh. Jatin Aggarwal	9953283177	jka.legal@gmail.com	26-11-2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1153/2025	04-11-2025	SH ASHOK ARORA Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	21-10-2025
			307	Civil	CS (COMM)/1209/2025	17-11-2025	Falcon Aviation Academy Vs M/s The National Insurance Co Ltd	MUKESH AGGARWAL(P),	9811311360	nsingh_1908@yahoo.co.in	14-10-2025
			307	Civil	CS (COMM)/1165/2025	07-11-2025	Sailender Singh Prop M/s Sailender Singh Const Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	06-10-2025
			307	Civil	CS (COMM)/1166/2025	07-11-2025	Sailender Singh Prop of M/s Sailender Singh Const Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	06-10-2025
			307	Civil	CS (COMM)/1204/2025	17-11-2025	BANK OF BARODA Vs MOHD MEHRAJ	SAGAR(P),	8130237770	shailender.sisodia@gmail.com	04-11-2025
			307	Civil	CS (COMM)/1201/2025	15-11-2025	RAVI WADHWA Vs LIZA CLOTHING AND APPARELS PVT LTD	DIGVIJAY JASWAL(P),	9953413632	adv.rita.sanghavi@gmail.com	11-11-2025
			307	Civil	CS (COMM)/1232/2025	22-11-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	09-10-2025
			307	Civil	CS (COMM)/1239/2025	24-11-2025	BHAGWATI PHARMA Vs SHRI BALAJI AGENCIES	Naman Joshi(P),	9810057280	office@njlaw.in	05-08-2025

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11	SH. S.S. RATHI DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1146/2025	03-11-2025	VIPIN KHANDLWAL Vs M/s Gupta Motors	Aabhas Dahiya	9810808725	ssslawchambers@gmail.com	06.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1148/2025	04-11-2025	STATE BANK OF INDIA Vs NASREEN BEGUM PROP M/S SUFIA DIAGNOSTIC	Vijay Prakash	9810210832	vijayprakash9682@gmail.com	15.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1162/2025	07-11-2025	MALIK BOOKSELLERS AND STATIONERS Vs VIDYARTHI SETI SCHOOL WEARS	Yeshpal Singh	9717175409	NA	17.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1173/2025	11-11-2025	RAB TEXTILES PVT. LTD Vs DHEERAJ ALAGH PROPRIETOR OF R M TEXTILES	Arun Kumar	9810131832	onlinearun@yahoo.co.in	07.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1177/2025	12-11-2025	PARAS ALUMINIUM PVT. LTD Vs Asma	Arun Kumar Yadav	9899104342	arunyadav1131@gmail.com	26.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1198/2025	15-11-2025	S K BEARINGS CORPORATION Vs RAMDEV STAINLESS STRIPS PVT LTD	Harshita Sabharwal	9891693600	info@bnglawassociates.com	26.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1218/2025	19-11-2025	M/s INDO TEX JAGSIR ROMANA Vs SINGH	Sahil Ahuja	8588057040	nayatlegal@gmail.com	07.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1229/2025	21-11-2025	ASHOK MANDAL Vs M/S VENUS ENTERPRISES	Anil Kumar Singh	9313579493	adv.anilsingh88@gmail.com	10.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1240/2025	24-11-2025	Yogesh Kumar Vs Anil Kumar Gupta	Kunal Kalra	9871028643	kkalra.adv@gmail.com	09.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1245/2025	24-11-2025	Adnan Azam Vs Indus Towers Limited	Zeeshan Ahmed	9873463090	zedlegalchambers@gmail.com	18.11.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1142/2025	01.11.2025	BANK OF BARODA VS SANDEEP KUMAR DUBEY	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com & advocateumesh2005@gmail.com	28.10.2025
			401	CS (COMM)	1164/2025	07.11.2025	PNB VS ARVIND SEKAR	JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2010@GMAIL.COM	15.10.2025
			401	CS (COMM)	1175/25	11.11.2025	ZARAR AHMED VS MCD	VIDYA SAGAR SHARMA	8279971561	ADVOCATEVIDYASAGAR94@GMAIL.COM	04.11.2025
			401	CS (COMM)	1184/25	13.11.2025	NADRA BEGUM VS KARTIK SHARMA	R.Y.KALIA	9717490094		29.10.2025
			401	CS (COMM)	1215/25	18.11.2025	DAV TRUST & MGT. SOC. & ANR. VS DAVS LEE LAVACHAN PUB. SCHOOL	VIVEK SRIVASTAVA	9210107303	THEJURALSOLUTIONS@GMAIL.COM	10.11.2025

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13	SH. M.K NAGPAL DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1219/25	19.11.2025	BUBNA ADV. VS SKY MEDIA SOL.	VIKAS ARORA		-----	17.11.2025
			401	CS (COMM)	1220/25	19.11.2025	DEVESH SINGH VS VED PRAKASH MITTAL	RAKESH KUMAR SHUKLA	9899454835	fkso8@gmail.com	14.11.2025
			401	CS (COMM)	1231/25	22.11.2025	YOGESH AGGARWAL VS MCD	SATYENDRA KUMAR JAIN	9811161525	Sksingh16@gmail.com	10.10.2025
			401	CS (COMM)	1246/2025	26.11.2025	SBI VS REKHA	AVIJIT DAS	9718621607	advocatebkmassociates@gmail.com	20.11.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1143/2025	01-11-2025	DAYANAND ANGLO VEDIC COLLEGE Vs ACT DAV PUBLIC SCHOOL	VIVEK SHRIVASTWA	9210107303	thejuralsolutions@gmail.com	10/10/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1143/2025	04-11-2025	R K JAIN Prop Vidhi Toys Vs ROUSHAN KUMAR GUPTA	KULDEEP KUMAR	8802108285	advocatekuldeepverma77@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/1083/25	04-11-2025	HDFC BANK LTD. Vs HARE KISHAN	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/1083/25	04-11-2025	HDFC BANK LTD. Vs HARISH SATTA	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/1086/25	04-11-2025	HDFC BANK LTD. Vs NITESH PANDEY	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/1087/25	04-11-2025	HDFC BANK LTD. Vs RAVI SHANKAR YADAV	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/1089/25	04-11-2025	DCB BANK LTD. Vs SHAN MUHAMMAD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1161/2025	06-11-2025	MOHAN LAL PROPRIETOR OF MS UTTAM INDUSTRIES Vs SONU JAIN PROPRIETOR OF M/S RAJ MACHINERY STORE	HARISH KUMAR	8285202359	Harish@barahamilegalservices.com	04/11/25
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/1110/25	07-11-2025	DCB BANK LTD. Vs PAWAN KUMAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/1111/25	07-11-2025	TATA CAPITAL LTD. Vs M/S MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm)/532/24	10-11-2025	KUNAL MITTAL Vs Shamim Islam	SAMIR SIDHARR	9999918302	NIL	NA

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			COURT ROOM 402	CIVIL SUIT	CS (COMM)1174/2025	11-11-2025	NEEL GAGAN PETROCHEM THROUGH ITS PARTNER MR Vikas Pandey Vs S and P INFRASTRUCTURE	SATISH BAJAJ	9953538322	NIL	06/11/25
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)538/20	13-11-2025	ANIL KUMAR GUPTA Vs PULUGU MADHUSUDHANA REDDY	PANKAJ SINGHAL	9891475320	Pankajsinghaladvocate@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Counter Claim/54/2025	14-11-2025	ZULFIQUAR AHMED Vs MOHD AZAM KHAN	RAKESH KUMAR	9711771000	rakesh.advocate8@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)541/20	14-11-2025	SANDEEP GUPTA Vs MCD	Satyender Singh	9811161525	sksingh116@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)542/20	14-11-2025	AMIT TANWAR Vs MCD	Satyender Singh	9811161525	sksingh116@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1195/2025	14-11-2025	Sh Anish Aggarwal Vs Lalit Baid	Anmol Kapoor	9718844007	Kapoorassociates235@gmail.com	06/12/25
			COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)1134/25	15-11-2025	DCB BANK LTD Vs AASMIN	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)1136/25	15-11-2025	DCB BANK LTD Vs ANAVAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1206/2025	17-11-2025	Hero InvestCorp pvt. Ltd. Vs Ashok kumar unknown	PARMOD KUMAR	9810481016	mail@thelegist.com	13/11/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1215/2025	18-11-2025	ANUPAM MATHUR Vs APRa MOTELS	Kamlesh Anand	9990948701	Anandkamlesh199@gmail.com	14/11/25
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1214/2025	18-11-2025	Canara Bank Vs Surender Singh	Rajeev. Samaiyar	9811343911	86Samaiyar.Adv@gmail.com	09/10/25
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)552/20	19-11-2025	RAJESH AGRAWAL Vs PRINCE BHARTI	ANIL KUMAR	9810134489	hejaleylawassociates@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)553/20	19-11-2025	RAJESH AGRAWAL Vs PRINCE BHARTI	ANIL KUMAR	9810134489	hejaleylawassociates@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)1146/25	19-11-2025	HDFC BANK LTD Vs SYEDALI MEHDI ZAIDI	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1221/2025	19-11-2025	BD GUPTA AND SONS PRIVATE LIMITED Vs MECCON INFRASTRUCTURES	Rishi kant Mishra	9268403018	rishikantmishra@yahoo.co.in	09/10/25

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			COURT ROOM 402	CIVIL SUIT	EX.COMM - Award by A	21-11-2025	ARVIND KUMAR GUPTA Vs SANDEEP MALIK	Anil Pruthi	NA	sunnymalick23@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	EX.COMM - Award by A	22-11-2025	MS PASSIM WATER SERVICES Vs UNION OF INDIA THROUGH EXECUTIVE ENGINEER ELECTRICAL	Om parksh	8076028046	eromlaw1956@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Misc DJ/880/2025	22-11-2025	MS MODERN TEXTILE SOLUTIONS PVT LTD THROUGH ITS AR MR NEERAJ GUPTA Vs MR PRASHANT MEHTA PROP OF M/S MODERN TEXTILE LTD	Jagriti Jain	8527506427	Lawfirm@unsolvedlegal.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1237/2025	22-11-2025	M/S NATIONAL WIRES AND CABLES CO. Vs MS MFB GEOTECH PRIVATE LIMITED	Rahul Khanna	8860004840	NA	07/11/25
			COURT ROOM 402	CIVIL SUIT	EX COMM-567/2025	26-11-2025	ASHA RAM VS NEERAJ KUMAR	SACHIN JAIN	9873586359	Skjainadvocate9@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS COMM-1248/2025	26-11-2025	BANK OF BARODA VS AGRITAS CROP	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	23/11/25
			COURT ROOM 402	CIVIL SUIT	CS COMM-1253/2025	27-11-2025	DEEPAK KUMAR VS VAIDEHI FEEDS	SHARWAN KR. BANSAL	6201970125	unitedmark@uniteddandunited.com	21/11/25
			COURT ROOM 402	CIVIL SUIT	CS COMM-1258/2025	28-11-2025	LAXMI PUBLICATIONS VS ASHWANI SHARMA	RAKESH KUMAR	9582959560	rakesh1987@yahoo.co.in	30/01/23
14	SH. KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	ASHUTOSH WEST	COURT ROOM 402	CIVIL SUIT	CS COMM-1259/2025	28-11-2025	TAURUS APPAREALS VS DUTTA INDUS.	VINAY KUMAR	9717259459	vinayadvocatedraklam@gmail.com	24/11/25
			201 Extn Block	CS	CS (COMM)/874/2025	01-11-2025	PUMA SE Vs ASHOK KUMAR	Prachi Gupta(P),	9911703098	prachi.gupta@pamsllegal.com	07-07-2025
				CS	CS (COMM)/897/2025	10-11-2025	SUDHANSHU BAJAJ Vs SCHOLARS ACADEMY	Vikas Sharma(P),	9999010507	jurislaw@outlook.com	03-11-2025
				CS	CS (COMM)/907/2025	12-11-2025	UMA SETH Vs M/S SILVERTONE FLEX LIMITED	Maneesh Gravugumber(P),	9911315304	ascentlawfirm@gmail.com	12-09-2025
				CS	CS (COMM)/906/2025	12-11-2025	SURJEET GUPTA TRADING AS SHREE SHYAM ENTERPRISES Vs GAURI SHANKAR GUPTA TRADING AS SUDHESH TRADING	Sanjeev Singh(P),	9811129304	sanjeev.singh@singhnassociates.com	08-11-2025
				CS	CS (COMM)/918/2025	15-11-2025	SURINDER KUMAR BADHWAR Vs RAJNEESH SETH	Surinder Kumar badhwar(P),	9868060342	skbadhwar@gmail.com	24-10-2025
				CS	CS (COMM)/917/2025	15-11-2025	YOGESH KUMAR GOYAL Vs M/S BIOKUMAR MEDICAL SERVICES (FIRM)	KUNDAN KUMAR(P),	9810063966	cbgarg76@gmail.com	26-09-2025

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				CS	CS (COMM)/922/2025	17-11-2025	Best Tech Pipes LLP Vs M/s Dharamraj Contracts India Pvt Ltd	Shailender Negi(P),	9999029218	shailnegi1984@gmail.com	15-09-2025
				CS	CS (COMM)/928/2025	18-11-2025	Dinesh Sharma Prop M/s Triumph incorporation Vs Danender Kumar Prop of M/s Kavita Store	RAKESH KUMAR SHUKLA(P),	9899454835	rks108@gmail.com	03-11-2025
				CS	CS (COMM)/935/2025	22-11-2025	M/S NAINI FINCAP LIMITED Vs SATISH GROVER AND ANR	Lalit Dahiya(P),	9717172204	not mentioned	07-11-2025
				CS	CS (COMM)/936/2025	22-11-2025	LAL CHAND PRAJAPATI PROPRIETOR OF RAJATI TIMBER AND PLYWOOD Vs VED PRAKASH MITTAL AND SONS THROUGH ITS PROPRIETOR LAL CHAND	SHALU KUMARI(P),	9212413759	jitendersahayadvocate@gmail.com	20-11-2025
				CS	CS (COMM)/945/2025	26-11-2025	ARPT BHATIA AND ANR Vs MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ HIRIYANNA KIDIYOOR	Sahib Singh(P), Gurdeep	9999496532	sethimehandru.info@gmail.com	27-11-2025
				CS	CS (COMM)/952/2025	27-11-2025	State Bank of India Vs Rajinder	Krishna Sharma(P),	Kr995889140	advkrishna1411@gmail.com	15-11-2025
				CS	CS (COMM)/951/2025	27-11-2025	State Bank of India Vs Bala Devi	Krishna Sharma(P),	Kr995889140	advkrishna1411@gmail.com	15-11-2025
				CS	CS (COMM)/956/2025	28-11-2025	State Bank of India Vs Devendra Kumar	Krishna Sharma(P),	Kr995889140	advkrishna1411@gmail.com	15-11-2025
				CS	CS (COMM)/958/2025	28-11-2025	Canara Bank Vs Gaurav Arora Proprietor of M/s SGS Traders	sumit virmani(P),	9873245548	virmanilawco@gmail.com	26-11-2025
				CS	CS (COMM)/960/2025	28-11-2025	M/S PINNACLE POLYMERS PRIVATE LIMITED Vs ZIKRULLAH ALAM (PROPRIETOR OF M/S KISHAN BOOT HOUSE)	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	17-11-2025
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	880/2025	03.11.2025	BAKSHI MARK PVT LTD VS. BAJAJ ALLIANZ GENERAL INSURANCE CO	RAJESH BANATI	9810294894	rajeshbanati@yahoo.com	27.10.2025
				CS(COMM)	881/2025	03.11.2025	SONA MACHINERY LTD VS. ABHISHEK	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	27.10.2025
				CS/(COMM)	898/2025	10.11.2025	MANORANJAN KUMAR VS. M/S SMART PADDLE TECHNOLOGY	RAJAI KUMAR	9999436099	advorajai@gmail.com	04.11.2025
				CS/(COMM)	908/2025	13.11.2025	JASBIR KAUR VS.KERATINE PROFESSIONAL	BHARAT BHUSHAN	9910403763	advbharatbhushan328@gmail.com	05.11.2025
				CS/(COMM)	909/2025	13.11.2025	SEEMA JINDAL RISHI CHAUHAN	VS.O.P. AGGARWAL	9899695533		24.09.2025

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				CS/(COMM)	919/2025	17.11.2025	VARUN CHOPRA VS. MANJU ATOM MEP ENGINEERS PVT LTD	MINOCHA	9953854141	zestlaw438@gmail.com	15.11.2025
				CS/(COMM)	927/2025	18.11.2025	MULTI CREDIT PVT LTD VS. METRO TRADING CO	MEENAL DUGGAL	8860206363	advocatemeenalduggal@gmail.com	18.11.2025
				CS/(COMM)	931/2025	19.11.2025	PUNJAB NATIONAL BANK VS. SHEETAL	NANDITA MISHRA	8130268845	mishranandita@gmail.com	17.11.2025
				CS/(COMM)	12/2025	20.11.2025	GOVT. OF NCT OF DELHI VS. M/S SUNRISE ENTERPRISES	ZAFAN ABBAS	9868122342	za16132@gmail.com	07.11.2025
				CS/(COMM)	943/2025	24.11.2025	SANJAY KUMAR VS. M/S INDIA BULLS ENTERPRISES	MAYANK BARUA	9911750282	mike82adv@gmail.com	19.11.2025
				CS/(COMM)	957/2025	28.11.2025	STATE BANK VS. THANGCHINGMANG HAOKIP	A K RAJ GOPAL	956002821	adv.akrajgopal@gmail.com	26.11.2025
				CS/(COMM)	966/2025	29.11.2025	PUNJAB NATIONAL BANK VS. VIDHI KUMAR	SABHAYA JAIN	9811577425	sabhyajaino8@gmail.com	27.11.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		OMP (COMM)/1728/2025	01-11-2025	YES BANK LTD Vs SAHIL TRANSPORT COMPANY	KARTIK KUMAR(P),	9411808617	legai@Katvalassociates.com	Nil
					OMP (COMM)/1727/2025	01-11-2025	YES BANK LTD Vs MEHAK CHHABRA	KARTIK KUMAR(P),	9411808617	legai@Katvalassociates.com	Nil
					OMP (COMM)/1726/2025	01-11-2025	YES BANK LTD Vs JAIK SHIV TRADERS	KARTIK KUMAR(P),	9411808617	legai@Katvalassociates.com	Nil
					CS (COMM)/877/2025	01-11-2025	AMAZON DISTRIBUTORS PVT LTD Vs URMILA VERMA	SHALU KARDAM(P),	9811041494	Radheyshyamadv@gamil.com	
					CS (COMM)/876/2025	01-11-2025	Bank of Baroda Vs Aditya Manchanda Prop AMA Traders	Umesh Joshi(P),	9910568669	advocateumesh2005@gamil.com	
					CS (COMM)/883/2025	03-11-2025	PUNJAB NATIONAL BANK Vs AKASHDEEP PROPRIETOR OF MS AKASHDEEP DIARY AND GENERAL STORE	Parikshit Mahipal(P),	9868873985	not mentioned	
					OMP (COMM)/1740/2025	06-11-2025	AXIS BANK LIMITED Vs SONU RAJSINGH	SANJEEV PATHAK(P),	9717028845	Litigation@srcslegal.com	Nil
					CS (COMM)/891/2025	06-11-2025	G S R Metals Pvt Ltd Vs DASPASS INDUSTRIES LLP	Pradeep Kumar Jha(P),			

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					OMP (COMM)/1741/2025	(107-11-2025)	AXIS BANK LTD	Vs AJIT SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	Nil
					OMP (COMM)/1792/2025	(112-11-2025)	AXIS BANK LTD	Vs SHAKUNTALA NATH	Sunita Singh(P),	9871040589	INDOLEXLAW@GMAIL.COM	Nil
					OMP (COMM)/1791/2025	(112-11-2025)	AXIS BANK LTD	Vs SANTOSH KUMAR GUPTA	Sunita Singh(P),	9871040589	INDOLEXLAW@GMAIL.COM	Nil
					OMP (COMM)/1790/2025	(112-11-2025)	AXIS BANK LTD	Vs RAJESH KHANNA	Sunita Singh(P),	9871040589	INDOLEXLAW@GMAIL.COM	Nil
					CS (COMM)/903/2025	12-11-2025	AMAZON DISTRIBUTORS LTD	Vs PVT SUPER MARCHE 37 TRADERS LLP	SHALU KARDAM(P),			
					OMP (COMM)/1789/2025	(112-11-2025)	AXIS BANK LTD	Vs KHURSHID KHAN	Sunita Singh(P),	9871040589	INDOLEXLAW@GMAIL.COM	Nil
					OMP (COMM)/1785/2025	(112-11-2025)	AXIS BANK LTD	Vs NASIR KHAN	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	Nil
					OMP (COMM)/1783/2025	(112-11-2025)	AXIS BANK LTD	Vs AMIT KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	Nil
					OMP (COMM)/1786/2025	(112-11-2025)	AXIS BANK LTD	Vs HILAL AHMAD	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	Nil
					OMP (COMM)/1788/2025	(112-11-2025)	AXIS BANK LTD	Vs MANOJ RASTOGI	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	Nil
					OMP (COMM)/1787/2025	(112-11-2025)	AXIS BANK LTD	Vs SATYAVEER SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	Nil
					CS (COMM)/910/2025	13-11-2025	LAKSHMI KANT GOYAL	Vs SAURAV KAPOOR	RAHUL BANSAL(P),	8447946432	rationale.ratio@gmail.com	Nil
					OMP (COMM)/1821/2025	(114-11-2025)	IDFC FIRST BANK LIMITED	Vs HARGOVIND ASHWANI	SANJEEV PATHAK(P),	9717028845	litigation@srcsleqal.com	
					OMP (COMM)/1838/2025	(115-11-2025)	HDFC BANK LIMITED	Vs RAHUL BEGRAJ	MANISH SHANKER VERMA(P),	650810426	msverm_achambers@gmail.com	Nil
					OMP (COMM)/1857/2025	(117-11-2025)	HDFC BANK LIMITED	Vs SHAYMAL RODRICK	MANISH SHANKER VERMA(P),	650810426	msverm_achambers@gmail.com	Nil

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					OMP (COMM)/1856/2025 (1)	17-11-2025	HDFC BANK LIMITED Vs NARENDER SETH	MANISH SHANKER VERMA(P),	650810426	msverm_achambers@gm ail.com	Nil
					OMP (COMM)/1855/2025 (1)	17-11-2025	HDFC BANK LIMITED Vs KHURSHED	MANISH SHANKER VERMA(P),	650810426	msverm_achambers@gm ail.com	Nil
					OMP (COMM)/1854/2025 (1)	17-11-2025	HDFC BANK LIMITED Vs SHARIF AHMED	MANISH SHANKER VERMA(P),	650810426	msverm_achambers@gm ail.com	Nil
					CS (COMM)/926/2025	18-11-2025	Dinesh Sharma Vs Mairajuddin Qureshi	RAKESH KUMAR SHUKLA(P),	09899454835,	rks108@ffEiLqe!o	
					ExCOMM Award by Arb Comm/73/2025	18-11-2025	UTTAR PRADESH RAJKIYA NIGAM LTD Vs EMPLOYEES STATE INSURANCE CORPORATION LTD	RAJESH NIRMANPATHAK(P),	09899454835,	rks108@ffEiLqe!o	Nil
					CS (COMM)/925/2025	18-11-2025	Batra Breweries and Distilleries Pvt Ltd Vs SRP Breweries Pvt Ltd	rajeev kumar tewari(P),			
					Counter Claim/50/2025	20-11-2025	gaurav arora Vs RAJNEESH	MANISH SHARMA(P),			Nil
					OMP (COMM)/1878/2025 (1)	20-11-2025	AXIS BANK LTD Vs AZHAR MEHRAJ KHAN	ADV DHEERAJ(P),			Nil
					OMP (COMM)/1877/2025 (1)	20-11-2025	JFC LEASING PRIVATE LIMITED Vs TARUN SRIVASATAVA	Anuj Kumar(P),			Nil
					CS (COMM)/932/2025	20-11-2025	RAHMATULLAH Vs NAYSAA RETAIL VENTURE PVT LTD	MOHAMMAD DANISH(P),			
					Execution (Comm)/401/2025	21-11-2025	Sh Narinder Singh Vs Shilpa	STUTI WASON(P),			Nil
					Execution (Comm)/400/2025	21-11-2025	STATE BANK OF INDIA Vs RAJESH KUMAR	ADAITA KUMAR ROUT(P),			Nil
					OMP (COMM)/1880/2025 (1)	22-11-2025	AXIS BANK LIMITED Vs INDERJIT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegall.com	Nil
					OMP (COMM)/1879/2025 (1)	22-11-2025	AXIS BANK LIMITED Vs IMRAN AHMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegall.com	Nil
					Misc DJ/1106/2025	24-11-2025	PARVEEN KUMAR GARG Vs MOHD HUSSAIN	DEEPAK KUMAR BANSAL(P),			

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					CS (COMM)/940/2025	24-11-2025	MS DHANUKA AGRITECH LTD Vs M/S BEST AGROLIFE LIMITED	Arun Jha(P),	981104452	arun@theacmecom	
					CS (COMM)/944/2025	26-11-2025	UNION BANK OF INDIA Vs ASHA BABBAR	ALOK KUMAR(P),			
					CS (COMM)/954/2025	27-11-2025	State Bank of India Vs Veeru	Krishna Sharma(P),			
					OMP (COMM)/1932/2025	27-11-2025	YES BANK LTD Vs SUHEL YUSUF	KARTIK KUMAR(P),	9411808617	legai@katvalassocates.com	Nil
					CS (COMM)/955/2025	27-11-2025	State Bank of India Vs Madan	Krishna Sharma(P),			
					OMP (COMM)/1931/2025	27-11-2025	IDFC FIRST BANKS LIMITED Vs SANDEEP ABROL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	Nil
					CS (COMM)/953/2025	27-11-2025	MUNISH GUPTA TRADING AS MS ANAND INDUSTRIES Vs AFZAL KHAN TRADING AS AUK MECH ENGINEERING	Sanjeev Singh(P),			
					OMP (COMM)/1928/2025	27-11-2025	IDFC FIRST BANKS LIMITED Vs SAMEER BHILWARE	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	Nil
					OMP (COMM)/1929/2025	27-11-2025	IDFC FIRST BANKS LIMITED Vs ROHIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	Nil
					OMP (COMM)/1927/2025	27-11-2025	IDFC FIRST BANKS LIMITED Vs RAMANDEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	Nil
					OMP (COMM)/1964/2025	28-11-2025	IDFC FIRST BANKS LIMITED Vs ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					CS (COMM)/959/2025	28-11-2025	Vinayak laminates Vs SANGEETA ASSOCIATES	Sunil Kumar(P),	9871040589	INDOLEXLAW@GMAIL.COM	Nil
					Misc DJ/1127/2025	29-11-2025	STATE BANK OF INDIA Vs RAJESH KUMAR	ADAITA KUMAR ROUTH(P),			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	OMP (COMM.)	CS (COMM)/875/2025	01-11-2025	M/s Noor nishan pvt ltd Vs Rita vohra	SUMEET SINGH	9810493447	deiureconsultants.ssc@gmail.com	28.10.2025
				OMP (COMM.)	OMP (COMM.)/1723/2025	01-11-2025	AXIS BANK LIMITED Vs RAJKUMAR CHHITAR SINGH	SANJEEV SOPATHAK	9717028845	Litigation@srcslegal.com	13.10.2025

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				OMP (COMM.)	(D)OMP (COMM.)/1724/2025	(D)01-11-2025	AXIS BANK LIMITED Vs VINAY KUMAR	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	13.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1725/2025	(D)01-11-2025	AXIS BANK LIMITED Vs ABHISHEK SINGH	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	13.10.2025
				OMP (COMM.)	(D)CS (COMM.)/888/2025	04-11-2025	Indo Laminates Private Limited Vs SR LAMINATES	SHIKHAR GUPTA	9999443512	shikhargupta@advsglegal.in	31.10.2025
				OMP (COMM.)	(D)CS (COMM.)/889/2025	04-11-2025	PEE SONS INDIA THROUGH PARMOD KUMAR AGGARWAL Vs MAYASHEEL RETAIL INDIA LIMITED	RIPUDAMAN	999977975	Ripudaman.sharma@dvaitlegal.in	29.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1735/2025	(D)04-11-2025	AXIS BANK LTD Vs HARPREET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1736/2025	(D)04-11-2025	AXIS BANK LTD Vs KSHITIJ SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1737/2025	(D)04-11-2025	HDFC BANK LTD Vs TRADING COMPANY,	NAVEEN SHARMA	9818564234	NAVEENADV12@GMAIL.COM	31.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1738/2025	(D)04-11-2025	Shriram Finance Ltd Vs JAVED KHAN	MANOJ KUMAR	8111336444	MANOJKUMAR23@GMAIL.COM	30.10.2025
				CS (COMM)	CS (COMM.)/892/2025	06-11-2025	Bank of Baroda Vs Guru Nanak Earthmovers	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	01.11.2025
				CS (COMM)	CS (COMM.)/893/2025	06-11-2025	Levi Strauss And Co Vs ASHOK KUMAR	SHARWAN KR	9910888645	UNITEDMARK@UNITEDANDUNITED.COM	21.11.2025
				CS (COMM)	CS (COMM.)/899/2025	10-11-2025	SHREE KARANGAR TEXTILE PVT LTD Vs RENU SAHNI	ARCHIT SINGHAL	9599043045	Legal@sigmalegal.in	27.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1762/2025	(D)10-11-2025	IDFC FIRST BANK LTD Vs NAVEEN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1763/2025	(D)10-11-2025	IDFC FIRST BANK LTD Vs UMESH TIWARI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1764/2025	(D)10-11-2025	IDFC FIRST BANK LTD Vs MD DILSHAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1765/2025	(D)10-11-2025	IDFC FIRST BANK LTD Vs MUKESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	13.10.2025

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				CS (COMM)	OMP (COMM.)/1766/2025	10-11-2025	Yes Bank Ltd Vs PRASHANT PRAVEEN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06.11.2025
				CS (COMM)	CS (COMM)/902/2025	12-11-2025	Deepali Design and Exhibits Pvt Ltd Authorized Representative Shri Ashwani Kumar Vs Mohd Javed	ABHISHEK GUPTA	9999959779	Abhishekgupta12@gmail.com	03.11.2025
				CS (COMM)	CS (COMM)/904/2025	12-11-2025	MANISH GARG Vs ABHIMANYU SINGH	VIVEK GUPTA	7056301537	gargviveck@gmail.com	15.10.2025
				AR.B.A (COMM)	OMP (COMM.)/1782/2025	12-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rajbir H	RAVI SHANKAR GARG	097 18222050	advocatersgarg@gmail.com	06.11.2025
				OMP (COMM.)	OMP (COMM.)/1784/2025	12-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Balihar Singh	RAVI SHANKAR GARG	097 18222050	advocatersgarg@gmail.com	06.11.2025
				CS (COMM)	CS (COMM)/912/2025	13-11-2025	MIS WONDER MINES PRIVATE LIMITED Vs HERJEET MACIDNES PRIVATE LIMITED	KUNAL MADAN	8178766086	admin@kmalawoffice.com	11.11.2025
				CS (COMM)	CS (COMM)/913/2025	13-11-2025	GAURAV SETHI PROPRIETOR Vs SS IMPEX Vs GURDEV SINGH PANESAR Proprietor Vs Elex International	ANIL KR	9810695699	ANILSAINLAWYER@GMAIL.COM	14.10.2025
				OMP (COMM.)	OMP (COMM.)/1812/2025	13-11-2025	YES BANK LTD Vs VISHAL RAKESH KUMAR	KARTIK	9811250543	N.A	20.09.2025
				OMP (COMM.)	OMP (COMM.)/1813/2025	13-11-2025	YES BANK LTD Vs PARTHO BHATTACHARYA	KARTIK	9811250543	N.A	20.09.2025
				OMP (COMM.)	OMP (COMM.)/1814/2025	13-11-2025	YES BANK LTD Vs RAKESH KUMAR JHA	KARTIK	9811250543	N.A	20.09.2025
				OMP (COMM.)	OMP (COMM.)/1815/2025	13-11-2025	YES BANK LTD Vs VIDHYA RAJINDER SINGH	KARTIK	9811250543	N.A	20.09.2025
				OMP (COMM.)	OMP (COMM.)/1824/2025	14-11-2025	AXIS BANK LTD Vs ZAKIR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	OMP (COMM.)/1825/2025	14-11-2025	AXIS BANK LTD Vs JASWANT SINGH BHATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	OMP (COMM.)/1826/2025	14-11-2025	AXIS BANK LTD Vs PRAVIN KUMAR RAI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	OMP (COMM.)/1827/2025	14-11-2025	AXIS BANK LTD Vs ANKIT PANDEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025

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				OMP (COMM.)	(D)OMP (COMM.)/1828/2025	14-11-2025	AXIS BANK LTD Vs KALIRAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				CS (COMM.)	CS (COMM.)/916/2025	15-11-2025	SIRCA PAINTS INDIA LTD Vs GOEL ELECTRONICS ELECTRICAL HOUSE				
				OMP (COMM.)	(D)OMP (COMM.)/1841/2025	15-11-2025	AXIS BANK LTD Vs SARITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1842/2025	15-11-2025	AXIS BANK LTD Vs SHAHRUKH KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1843/2025	15-11-2025	AXIS BANK LTD Vs AMAN DHAWAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1871/2025	19-11-2025	Axis Bank Limited Vs POOJA SRIVASTAVA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1872/2025	19-11-2025	Axis Bank Limited Vs VIKAS KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1873/2025	19-11-2025	Axis Bank Limited Vs MANISH DUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/1874/2025	19-11-2025	Axis Bank Limited Vs ISHWAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/1876/2025	20-11-2025	Yes Bank Ltd Vs JAPNEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.11.2025
				OMP (COMM.)	(D)CS (COMM.)/934/2025	21-11-2025	M/S ALCOBREV PRIVATE LIMITED Vs NEELAM PRABHA	NAGENDRA PRATAP SINGH	8510005604	psinghandassociates@gmail.com	20.11.2025
				OMP (COMM.)	(D)CS (COMM.)/937/2025	22-11-2025	LAL CHAND PRAJAPATI Vs KAMLADITYA CONSTRUCTION PVT LTD	TENDER SAHAY	9212413759	ttendersahayadvocate@gmail.com	28.11.2025
				OMP (COMM.)	(D)CS (COMM.)/941/2025	24-11-2025	ZIRCON EXPORTS PVT LTD Vs DIANKAD INDUSTRIES INDIA PRIVATE LIMITED	SHREY DADHEECH	7503710142	hreelexoffice@gmail.com	15.11.2025
				OMP (COMM.)	(D)CS (COMM.)/942/2025	24-11-2025	ZIRCON EXPORTS PVT LTD Vs RKVAD INFRAPROJECTS PRIVATE LIMITED	SHREY DADHEECH	7503710142	hreelexoffice@gmail.com	15.11.2025
				CS (COMM.)	CS (COMM.)/947/2025	26-11-2025	SAMCHEM INDIA PRIVATE LIMITED Vs KR. PARCHANDA PRISM LIFE SCIENCES LIMITED	HARENDER KR. PARCHANDA	9999656764	advdeepiyoti@gmail.com	21.11.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/949/2025	27-11-2025	Gnothi Seauton Advisors LLP Vs Adil Sarwar	Agriya	8447080428	ashknt464@gmail.com	22.11.2025
				OMP (COMM.)	(DOMP (COMM.)/1930/2025	27-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD Vs DIVAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26.11.2025
				OMP (COMM.)	(DOMP (COMM.)/1933/2025	27-11-2025	Shriram Finance Ltd Vs AMIRUDDIN SAIFEE	MANOJ KUMAR	8111336444	MANOJKUMAR23@GMAIL.COM	26.11.2025
				OMP (COMM.)	(DOMP (COMM.)/1952/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs SACHIN SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (COMM.)	(DOMP (COMM.)/1954/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs SAVITA BHATI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (COMM.)	(DOMP (COMM.)/1956/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs USHA MAHI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (COMM.)	(DOMP (COMM.)/1957/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs HASEEN MIYAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (COMM.)	(DOMP (COMM.)/1958/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs MANPREET SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				CS (COMM)	CS (COMM)/968/2025	29-11-2025	LAL CHAND PRAJAPATI Vs KAMLADITYA CONSTRUCTION PVT LTD	ITENDER SAHAY	9212413759	itendersahayadvocate@gmail.com	28.11.2025
				CS (COMM)	CS (COMM)/969/2025	29-11-2025	PRASHANT PRAJAPATI Vs KAMLADITYA CONSTRUCTION PVT LTD	ITENDER SAHAY	9212413759	itendersahayadvocate@gmail.com	28.11.2025
				CS (COMM)	CS (COMM)/970/2025	29-11-2025	HARSHIT JINDAL Vs MS SHRI ARV TRADING COMPANY AND ORS	PRASHANT DEWAN	9811977171	advdiwans@gmail.com	28.11.2025
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/882/2025	CS (COMM)/882/2025	03-11-2025	Ashish Papers Pvt Ltd Vs Anil Garg proprietor of Diya Industries	S.M. Gupta	9810235448	smguptag@gmail.com	03-11-2025
				CS (COMM)/887/2025	CS (COMM)/887/2025	04-11-2025	THREE N PRODUCTS PVT LTD Vs AYURBLESS HEALTHCARE PRIVATE LIMITED	Amit Kumar	8860939556	amitkumar.294@rediffmail.com	04-11-2025
				CS (COMM)/895/2025	CS (COMM)/895/2025	10-11-2025	JITENDER SHOKEEN Vs CENTRAL BANK OF INDIA	Sanjeev Pathak	9717028845	Litigaton@srcslegal.com	10-11-2025
				CS (COMM)/900/2025	CS (COMM)/900/2025	11-11-2025	Prahalad Rai Agarwal Vs Electro Arc Electrodes Co	Sanjeev Pathak	9717028845	Litigaton@srcslegal.com	11-11-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/901/2025	CS (COMM)/901/2025	12-11-2025	RAMPAL SINGH Vs SADHU RAM	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	12-11-2025
				CS (COMM)/905/2025	CS (COMM)/905/2025	12-11-2025	Anju Khosla Vs NG Warehouse	Dinesh Kumar	9811786731	dineshkrd1143@gmail.com	12-11-2025
				CS (COMM)/911/2025	CS (COMM)/911/2025	13-11-2025	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED AND ANR Vs BAL MUKUND MUDGIL	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	13-11-2025
				CS (COMM)/915/2025	CS (COMM)/915/2025	14-11-2025	SARAOGI SUPER SALES PVT LTD Vs ANVER ALI	LALIT PANDEY	8130383143	legal@Katyalassociates.com	14-11-2025
				CS (COMM)/923/2025	CS (COMM)/923/2025	18-11-2025	REAL COATINGS GURPREET SINGH	Amit Kumar	8860939556	amitkumar.294@rediffmail.com	18-11-2025
				CS (COMM)/924/2025	CS (COMM)/924/2025	18-11-2025	PUNJAB AND SINDH BANK Vs MAHIMA BATRA	Amit Kumar	8860939556	amitkumar.294@rediffmail.com	18-11-2025
			210 Extn Block	CS (COMM)/933/2025	CS (COMM)/933/2025	21-11-2025	M/S GREAT GALLION VENTURE LTD Vs NEELAM PRABHA	Amit Kumar	8860939556	amitkumar.294@rediffmail.com	21-11-2025
				CS (COMM)/948/2025	CS (COMM)/948/2025	27-11-2025	BALAJI CORPORATION THROUGH PROPRTITOR NAVEEN GULATI Vs AGGARWAL BROTHERS THROUGH PROPRTITOR SURENDRA	Sanjeev Pathak	9717028845	Litigaton@srcslegal.com	27-11-2025
				CS (COMM)/961/2025	CS (COMM)/961/2025	28-11-2025	STATE BANK OF INDIA Vs ADITYA PROP OF M/S SHRI RAM CYBER HUB	Sanjeev Pathak	9717028845	Litigaton@srcslegal.com	28-11-2025
				CS (COMM)/967/2025	CS (COMM)/967/2025	29-11-2025	UNION BANK OF INDIA Vs SHOBHA CHHABRA	Dinesh Kumar	9811786731	dineshkrd1143@gmail.com	29-11-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	OMP (COMM.)/1732/2025	OMP (COMM.)/1732/2025	01-11-2025	YES BANK LTD Vs SAHIL TRANSPORT COMPANY	KARTIK KUMAR	1126211488	LEGAL@KATYAL ASSOCIATES.COM	29-10-2025
				OMP (COMM.)/1733/2025	OMP (COMM.)/1733/2025	01-11-2025	YES BANK LTD Vs VIKAS SINGH	KARTIK KUMAR	1126211488	LEGAL@KATYAL ASSOCIATES.COM	29-10-2025
				CS (COMM)/884/2025	CS (COMM)/884/2025	03-11-2025	Bank of Baroda Surendra Parashar	DEEPAK GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	01-11-2025
				CS (COMM)/885/2025	CS (COMM)/885/2025	04-11-2025	State Bank of India Tarun Rajora	SHALINI UPADHYAY	9953192346	DIWANINDUSTRIES.GST@GMAIL.COM	02-11-2025
				CS (COMM)/886/2025	CS (COMM)/886/2025	04-11-2025	THREE N PRODUCTS PVT LTD Vs AYURVA BHARTI HEALTHCARE PVT LTD	DAVESH VASHISHTHA	7982104633	DAVESH@DVIPALITTORNEYS.COM	31-10-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/894/2025	CS (COMM)/894/2025	07-11-2025	M S PREM CHAND AND SONS Vs PRAVIN JAGANNATH CHAUDHARY PROP OF JAY MAA JAGDAMBA AND COMPANY	KUSHAGRA BANSAL	9999448797	KUSHAGRABANSAL@AS.AKASSOC LATES.ORG.IN	06-11-2025
				OMP (COMM.)/1742/2025	(D)OMP (COMM.)/1742/2025	07-11-2025	Yes Bank Ltd Vs HARISHREE MEHTA PANIGARHI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-11-2025
				CS (COMM)/896/2025	CS (COMM)/896/2025	10-11-2025	BANK OF BARODA Vs Sanjay Kumar	DEEPAK GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	05-11-2025
				Misc DJ/1058/2025	Misc DJ/1058/2025	10-11-2025	KUSUM NANDA Vs OASIS DISTILLERIES LTD	RAJEEV KAPOOR			
				OMP (COMM.)/1748/2025	(D)OMP (COMM.)/1748/2025	10-11-2025	UTKARSH SMALL FINANCE BANK LTD Vs MK OIL TRANSPORTS PRIVATE LIMITED	AVINASH KUMAR	9811182985	AVINASH.ADV@GMAIL.COM	04-11-2025
				OMP (COMM.)/1749/2025	(D)OMP (COMM.)/1749/2025	10-11-2025	IDFC FIRST BANKS LIMITED Vs GOUTAM SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (COMM.)/1750/2025	(D)OMP (COMM.)/1750/2025	10-11-2025	IDFC FIRST BANKS LIMITED Vs VIRENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (COMM.)/1751/2025	(D)OMP (COMM.)/1751/2025	10-11-2025	IDFC FIRST BANKS LIMITED Vs DHARAM SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (COMM.)/1752/2025	(D)OMP (COMM.)/1752/2025	10-11-2025	IDFC FIRST BANKS LIMITED Vs DEEPAK KUMAR RAY	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (COMM.)/1753/2025	(D)OMP (COMM.)/1753/2025	10-11-2025	IDFC FIRST BANKS LIMITED Vs SURJIT SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (COMM.)/1773/2025	(D)OMP (COMM.)/1773/2025	11-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sanjay Kumar	SUMIT KUMAR	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	06-11-2025
				Execution (Comm.)/386/2025	Execution (Comm.)/386/2025	12-11-2025	MUKUL BHARGAVA Vs PAWAN VERMA				
				OMP (COMM.)/1809/2025	(D)OMP (COMM.)/1809/2025	13-11-2025	AXIS BANK LTD Vs RAJ KUMAR	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	07-11-2025
				OMP (COMM.)/1810/2025	(D)OMP (COMM.)/1810/2025	13-11-2025	AXIS BANK LTD Vs SIYARAM SHARMA	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	10-11-2025
				OMP (COMM.)/1811/2025	(D)OMP (COMM.)/1811/2025	13-11-2025	AXIS BANK LTD Vs RAJKUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-11-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/914/2025	CS (COMM)/914/2025	14-11-2025	RAJESH KHURANA Vs SUKHVINDER SINGH	RAJEEV KAPOOR			
				OMP (COMM.)/1823/2025	(D)OMP (COMM.)/1823/2025	14-11-2025	AXIS BANK LTD Vs OM PARKASH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-11-2025
				OMP (COMM.)/1845/2025	(D)OMP (COMM.)/1845/2025	15-11-2025	HDFC BANK LIMITED Vs OMVEER SINGH	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	14-11-2025
				OMP (COMM.)/1846/2025	(D)OMP (COMM.)/1846/2025	15-11-2025	AXIS BANK LTD Vs MANINDER SINGH DHAMI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-11-2025
				CS (COMM)/920/2025	CS (COMM)/920/2025	17-11-2025	Vikas Dawer Vs Rajesh	TEJAS GUPTA	9910983755	ADVTEJASGUPTA@GMAIL.COM	11-11-2025
				CS (COMM)/921/2025	CS (COMM)/921/2025	17-11-2025	JSR NETSOL PVT LTD Vs Neelansh Electrotech System Pvt Ltd	YOGESH GAUTAM	9811827127	ADV.GAUTAMYOGESH@GMAIL.COM	13-11-2025
				OMP (COMM.)/1858/2025	(D)OMP (COMM.)/1858/2025	17-11-2025	HDFC BANK LIMITED Vs YOGESH KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	14-11-2025
				OMP (COMM.)/1859/2025	(D)OMP (COMM.)/1859/2025	17-11-2025	HDFC BANK LIMITED Vs AJAY SHARMA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	14-11-2025
				Ex.COMM Award by Arb. Comm./74/2025	Ex.COMM Award by Arb. Comm./74/2025	18-11-2025	KOTAK MAHINDRA PRIME LTD Vs TANJIT GHAI				
				CS (COMM)/929/2025	CS (COMM)/929/2025	18-11-2025	Vidcom Business Solution Pvt Ltd Vs SIVADAS	VIVEK SHARMA	9871129399	VIVEKSHARMAADV01@GMAIL.COM	08-11-2025
				CS (COMM)/930/2025	CS (COMM)/930/2025	18-11-2025	RAJEEV SETH Vs AKSHAY THUKRAL	LOVISH SETH	9560653501	LOVISHSETH71@GMAIL.COM	11-11-2025
				Execution (Comm.)/395/2025	Execution (Comm.)/395/2025	19-11-2025	VINTAGE CREDIT AND LEASING PVT LTD Vs SIMMI AGGARWAL				
				Execution (Comm.)/399/2025	Execution (Comm.)/399/2025	21-11-2025	WASIM KHAN Vs RAVI SHANI				
				OMP MISC (COMM.)/2/2025	OMP MISC (COMM.)/2/2025	22-11-2025	VedangSoft Private Limited Vs Andrew Yule And Company Limited	SONU VIVEK	8506092806	GARGISUDHIRB AHUGUNA@GMAIL.COM	19-11-2025
				CS (COMM)/938/2025	CS (COMM)/938/2025	24-11-2025	PARVEEN KUMAR GARG Vs M/S BLD METAL AND ALLOYS PRIVATE LIMITED	DEEPAK KUMAR BANSAL	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	20-11-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/939/2025	CS (COMM)/939/2025	24-11-2025	RADIANT IMPEX Vs TALWAR AND ORS	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS.COM	21-11-2025
				Execution (Comm.)/409/2025	Execution (Comm.)/409/2025	27-11-2025	SUMIT VIRMANI Vs KAPIL GULATI				
				CS (COMM)/950/2025	CS (COMM)/950/2025	27-11-2025	State Bank of India Vs Vimla Devi	KRISHNA SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	25-11-2025
				OMP (COMM.)/1898/2025	OMP (COMM.)/1898/2025	27-11-2025	IDFC FIRST BANK LIMITED Vs NEERAJ KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1899/2025	OMP (COMM.)/1899/2025	27-11-2025	IDFC FIRST BANK LIMITED Vs NIHAL SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1900/2025	OMP (COMM.)/1900/2025	27-11-2025	IDFC FIRST BANK LIMITED Vs MONIKA BANSALA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1901/2025	OMP (COMM.)/1901/2025	27-11-2025	IDFC FIRST BANK LIMITED Vs NIKHIL VIRMANI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1902/2025	OMP (COMM.)/1902/2025	27-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD Vs GOUTAM KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-11-2025
				OMP (COMM.)/1903/2025	OMP (COMM.)/1903/2025	27-11-2025	IDFC FIRST BANK LIMITED Vs SAHUN BASIR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1904/2025	OMP (COMM.)/1904/2025	27-11-2025	IDFC FIRST BANK LIMITED Vs SANJEEV VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1905/2025	OMP (COMM.)/1905/2025	27-11-2025	YES BANK LTD Vs SAURABH SHARMA	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	24-11-2025
				OMP (COMM.)/1906/2025	OMP (COMM.)/1906/2025	27-11-2025	YES BANK LTD Vs SUBHASH SUBHASH	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	24-11-2025
				OMP (COMM.)/1907/2025	OMP (COMM.)/1907/2025	27-11-2025	YES BANK LTD Vs VISHANT CHAUDHARY	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	24-11-2025
				OMP (COMM.)/1908/2025	OMP (COMM.)/1908/2025	27-11-2025	YES BANK LTD Vs REETIK RAGHAV	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	24-11-2025
				OMP (COMM.)/1909/2025	OMP (COMM.)/1909/2025	27-11-2025	YES BANK LTD Vs ARCHANA NARAYAN	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	24-11-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/1941/2025	(OMP (COMM.)/1941/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs GOKARAN VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1942/2025	(OMP (COMM.)/1942/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs JATIN SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1943/2025	(OMP (COMM.)/1943/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs HARSHIT VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1944/2025	(OMP (COMM.)/1944/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs GURDEEP SINGH 75	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1945/2025	(OMP (COMM.)/1945/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs AKHLAK SAIFI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1946/2025	(OMP (COMM.)/1946/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs ANKIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1947/2025	(OMP (COMM.)/1947/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs ASHISH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (COMM.)/1948/2025	(OMP (COMM.)/1948/2025	28-11-2025	IDFC FIRST BANK LIMITED Vs JAGAR NATH SHAH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				CS (COMM)/962/2025	CS (COMM)/962/2025	29-11-2025	PRATAP FINCON Vs MEHAR BUCKS SOLUTION	NAVEEN KUMAR	9811135465	NAVEENSINGLA ADV@GMAIL.COM	27-11-2025
				CS (COMM)/963/2025	CS (COMM)/963/2025	29-11-2025	SMART ENTERPRISES Vs MADAN CONSTRUCTION	KARAN ATTRI	8851547492	KARANATTRI48@GMAIL.COM	28-11-2025
				CS (COMM)/964/2025	CS (COMM)/964/2025	29-11-2025	RAJAN WAHI Vs THE IDBI BANK THROUGH GM CEO	KAMAKSHI GARG	9818602771	ADVOCATEVARUN05@GMAIL.COM	27-11-2025
				CS (COMM)/965/2025	CS (COMM)/965/2025	29-11-2025	Orix Leasing And Financial Services India Ltd Vs LOANTAP CREDIT PRODUCTS PVT LTD	SAHIL GOYAL	9810514270	LISTING@LEXIN DIS.COM	27-11-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	832/2025	04.11.2025	JOST'S ENGINEERING COMPANY LTD. VS. RENEW SOLAR ENERGY	SANJAY SEHGAL	9873479585	SSCLAWFIRM@GMAIL.COM	10.10.2025
			1	CS(COMM)	831/2025	04.11.2025	HERO INVESTCORP PRIVATE LIMITED ANR. VS. OWNER/ PROPRIETOR	PRAMOD KUMAR & SINGH	9718209970	AASTHA@THELEGIST.COM	28.10.2025
			1	CS(COMM)	830/2025	04.11.2025	GURMIT SINGH VS. SH. RUPINDER SINGH	DEVINDER PAL	9999758272	LEXTEX.ADV@GMAIL.COM	25.11.2024

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS. RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	842/2025	07.11.2025	RAKESH JAIN & ORS. VS. KIRA FOOD PRODUCT INDIA (P) LTD.	RANJIT SINGH	9811767675	NOT AVAILABLE	13.10.2025
			1	CS(COMM)	841/2025	07.11.2025	LX PANTOS INDIA PRIVATE LIMITED VS. DEVASHISH INFRASTRUCTURE PVT. LTD.	LALIT SATIJA	9810232590, 9650644055	TEAM@PRIMELE GAL.CO.IN	24.10.2025
			1	CS(COMM)	848/2025	10.11.2025	STATE BANK OF INDIA VS. NAJISH PARVEEN	ARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85 @GMAIL.COM	31.10.2025
			1	CS(COMM)	846/2025	10.11.2025	STAE BANK OF INDIA VS. M/S. SIDDHIVINAYAKL INDUSTRIES & ORS.	ARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85 @GMAIL.COM	31.10.2025
			1	CS(COMM)	845/2025	10.11.2025	STATE BANK OF INDIA VS. MUNNA KUMAR	ARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85 @GMAIL.COM	31.10.2025
			1	CS(COMM)	844/2025	10.11.2025	STATE BANK OF INDIA VS. ADIL HUSSAIN	ARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85 @GMAIL.COM	31.10.2025
			1	CS(COMM)	847/2025	10.11.2025	STATE BANK OF INDIA VS. STANN EQUIPMENT PRIVATE LIMITED	ANKAN SURI	9999722788, 9711525361	NOT AVAILABLE	29.10.2025
			1	CS(COMM)	855/2025	11.11.2025	SHEIKH ARJAMAD VS. THE J. K. BANK	NEERAJ KARGETI	8750119197	ADV.NEER4AJKA RGETI23@GMAIL.COM	28.10.2025
			1	OMP(COMM)	176/2025	11.11.2025	VLJAY BHARGAV VS. SAMMAAN LTD.	KUMARAYUSH P SHAH	9776994851, 9461901976	ADV.AYUSHSHAH1@GMAIL.COM	25.09.2024
			1	CS(COMM)	858/2025	12.11.2025	FAIZUR REHMAN PROP. VS. UNITED TRAVELS VS. MAKKAH TOURS & TRAVELS	NASIR AZIZ COMPANY	89654426442, 8448839615	NASIRAZIZANDCOMPANY@GMAIL.COM	09.08.2025
			1	OMP(COMM)	178/2025	12.11.2025	GOLD FAIR LTD. VS. RONAR ASSOCIATES	D K SHARMA	9810046825	DKS.ADVOCATE@GMAIL.COM	29.10.2025
			1	CS(COMM)	868/2025	14.11.2025	INDIA SOTHEBY'S INTERNATIONAL REALTY VS. MEERASAHANI, DEWAN	AAKANKSHA KAUL, AMAN SAHANI,	9911014459	AAKANKSHAKAUL1154@GMAIL.COM	15.04.2025
			1	CS(COMM)	867/2025	14.11.2025	VSF REALTORS VS. FOODAHOLIC FACTORY P. LT.D	AMRESH SINGH	9999678571	AMARESHSINGHADVOCATE@GMAIL.COM	06.11.2025
			1	CS(COMM)	871/2025	15.11.2025	STATE BANK OF INDIA VS. VLJAY PRAKASH	VLJAY PRAKASH	9810210832	NOT AVAILABLE	22.09.2025
			1	CS(COMM)	870/2025	15.11.2025	indraprastha services v. Department of post and anr.	rajiv shukla and sanjay kumar	011-41715555, 9650410577	sanjay@justitialaw.com	08.11.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	EX(COMM)	185/2025	17.11.2025	LEELA RAM MANAPPURAM FINANCE LIMITED.	VS. DEEPAK DAHIYA	9560233456	INFO@LEGALIMPERIALS.COM	10.11.2025
			1	CS(COMM)	877/2025	20.11.2025	STATE BANK OF INDIA VS. SH. IKRAMUDIN SIDDQUI	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	11.11.2025
			1	CS(COMM)	876/2025	20.11.2025	COMPUTER JUNCTION PVT. LTD. VS. XAMINDIA PVT. LTD	RAJAY KUMAR VS. COPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	15.10.2025
			1	CS(COMM)	880/2025	21.11.2025	RAGHA VGUPTA VS. VARDHMAN APPLIANCES LIMITED	VARUN KHERA	9911263236	VARUNKHERA97@GMAIL.COM	10.11.2025
			1	CS(COMM)	879/2025	21.11.2025	FURRER & FREY INDIA PRIVATE LIMITE VS. SAV LOGISTICS LTD.	DHURJATI VERMA	9811667456	DHURJATIVERMA@YAHOO.COM	06.11.2025
			1	CS(COMM)	878/2025	21.11.2025	MANASH LIFESTYLE PRIVATE LIMITED VS. N'VYBE E-COMMERCE & ANR.	NAGESWAR KUMHAR	9818823289	INFO@DEYANKUMHAR.COM	09.11.2025
			1	CS(COMM)	884/2025	22.11.2025	NAVEEN SINGHAL & ANR. VS. PANCHSHEELA CONSTRUCTION LTD.	VIPIN GOGIA, M/S. JASPREET GOGIA, ARUN BATTA & VARNIKA	9810109689	VIPINJASPREET9@GMAIL.COM	11.11.2025
			1	CS(COMM)	883/2025	22.11.2025	NAVEEN SINGHAL & ANR. VS. PANCHSHEELA CONSTRUCTION PVT. LTD.	VIPIN GOGIA, M/S. JASPREET GOGIA, ARUN BATTA & VARNIKA	9810109689	VIPINJASPREET9@GMAIL.COM	11.11.2025
			1	CS(COMM)	882/2025	22.11.2025	ISHITA CONSTRUCTION VS. ELITE HOME PVT. LTD.	RAKESH KUMAR	9910280608	RKSHARMA54@GMAIL.COM	16.10.2025
			1	CS(COMM)	890/2025	26.11.2025	ASTONE ENERGY PVT. LTD. VS. WAPCOS LIMITED	LAKSHMI CHAND AND ASSOCIATES	9350538109	LAKHMICHN@GMAIL.COM	17.11.2025
			1	CS(COMM)	889/2025	26.11.2025	S AND S WATER AND POWER PROJECTS PVT. LTD. VS. WAPCOS LIMITED	LAKSHMI CHAND AND ASSOCIATES	9350538109	LAKHMICHN@GMAIL.COM	17.11.2025
			1	CS(COMM)	888/2025	26.11.2025	S & S WATER AND POWER PROJECTS PVT. LTD. VS. WAPCOS LIMITED	LAKSHMI CHAND AND ASSOCIATES	9350538109	LAKHMICHN@GMAIL.COM	17.11.2025
			1	CS(COMM)	896/2025	26.11.2025	STATE BANK OF INDIA VS. MANJU GULATI	ASHISH BATRA	9891223874, 98730391121	ASHISHBATRA85@GMAIL.COM	20.11.2025
			1	CS(COMM)	895/2025	26.11.2025	HERO INVESTCORP PRIVATE LIMITED VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	20.11.2025
			1	CS(COMM)	894/2025	26.11.2025	HERO INVESTCORP PRIVATE LIMITED & ANR. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	20.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	CS(COMM)	903/2025	27.11.2025	SH. KULDEEP MITTAL VS TAIMEDHYGIENE PVT LTD	GYANENDRA SHUKLA AND PRANAV DAS	7979934463	GYANENDRASHUKLAo68@GMAIL.COM	07.11.2025
			1	CS(COMM)	905/2025	29.11.2025	SARVODYA COOPERATIVE HOUSING SOCIETY LTD. VS. SHRI RAJEEV KUMAR GUPTA	KUMAR KHURANA & CO.	9811031736, 9818866627	ASHOKPOPO16@YAHOO.IN	28.10.2025
			1	CS(COMM)	904/2025	29.11.2025	UNI MEDICO LABS VS. STATE PHARMACEUTICALS CORPORATION OF SRI LANKA & ANR.	SIDHARTH JOSHI	9818509714	NOT AVAILABLE	27.11.2025
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	833/2025	04-11-2025	Parle Products Pvt Ltd and Anr Vs Prince Supplico Pharma and Ors	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	27.10.2025
			25	CS (COMM)	835/2025	06-11-2025	Rajasthan Antibiotics Ltd Vs VIVEK KUMAR	SUHAIL KHAN(P),	8076955935	sunhallkhanadv@gmail.com	29.10.2025
			25	CS (COMM)	840/2025	07-11-2025	RAKESH JAIN AND ANR Vs RAJ KUMAR CHAWLA	Sanjive Singh(P),	9811767675	not provided	28.10.2025
			25	CS (COMM)	837/2025	07-11-2025	Union Bank of India Vs Kamei Jangai Lung	Jitendra Garg(P),	9810197621	Jitendergargadv@gmail.com	25.10.2025
			25	CS (COMM)	838/2025	07-11-2025	Union Bank of India Vs B R Communication	Jitendra Garg(P),	9810197621	Jitendergargadv@gmail.com	25.10.2025
			25	CS (COMM)	839/2025	07-11-2025	MOHRAJ FOODS AND SERVICES PRIVATE LIMITED Vs M/S MEHAR ENTERPRISES AND ORS	NIDHI SAHAY(P),	9013703044	shashankmanish@gmail.com	30.10.2025
			25	CS (COMM)	851/2025	10-11-2025	MS C G LOGISTICS PVT LTD THROUGH ITS DIRECTOR RAJESH DUBEY Vs MS ALLIANCE AIR AVIATION LIMITED THROUGH ITS DIRECTOR	ASHISH BATRA(P),	9810308483	arvind.dhingra.advocate@gmail.com	01.11.2025
			25	CS (COMM)	850/2025	10-11-2025	State Bank Of India Vs FIROZ ALAM SHAIKH, PROP OF MS NAZIA FASHION	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	03.11.2025
			25	CS (COMM)	849/2025	10-11-2025	INDPOWER TECHNOLOGY SOLUTIONS PRIVATE LIMITED Vs EASTMAN AUTO AND POWER LIMITED	DIWAKAR SINGH(P),	9911400404	office@emphasislaw.com	17.10.2025
			25	CS (COMM)/	859/2025	12-11-2025	ULTRA INTERNATIONAL LIMITED Vs TBC BY NATURE PRIVATE LIMITED	Hemant Kaushik(P),	9910844633,	rajeevadvocate93@gmail.com	03.11.2025
			25	CS (COMM)	860/2025	12-11-2025	MUJTABA HABIB PROP OF HABIB TOURS Vs M/S MAKKAH TOURS AND TRAVELS	NASIR AZIZ(P),	9654426442	nasirazizandcompany3r@gmail.com	15.10.2025
			25	CS (COMM)	862/2025	13-11-2025	FECM PRIVATE LIMITED BROADCAST ENGINEERING CONSULTANTS INDIA LIMITED (BECIL) Vs	Rajeev Mishra(P),	99531-45936	not provided	07.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)	872/2025	19-11-2025	BIKANER BHUJIA UDYOG SANGH Vs UNIBIC FOODS INDIA PRIVATE LIMITED	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	11.11.2025
			25	CS (COMM)	873/2025	19-11-2025	BIKANER BHUJIA UDYOG SANGH Vs ZEE FOODEX INDIA PRIVATE LIMITED	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	11.11.2025
			25	CS (COMM)	885/2025	22-11-2025	AVS Facade India Pvt Ltd Vs NKG Infrastructure Limited	Jaspreet Kaur Bhamra(P),	9810048366	pragchawlaoffice@gmail.com	15.11.2025
			25	CS (COMM)	886/2025	24-11-2025	PK BAHL Vs DAYA MEMORIAL CHARITABLE TRUST AND ORS	AVTAR SINGH BHAMLOT(P),	9810010333	gurbakshsinghadv157@gmail.com	20.11.2025
			25	CS (COMM)	901/2025	26-11-2025	ASTONE ENERGY PVT LTD Vs WAPCOS LIMITED	LAKHMI CHAND(P),	9350538109	lakhmichnd@gmail.com	20.11.2025
			25	CS (COMM)	900/2025	26-11-2025	Datability Technologies Private Limited Vs Abhishek Verma Sole Proprietor of J S Digital Media	ASHISH NEGI(P),		advocate.ashishnegi@outlook.com	21.11.2025
			25	CS (COMM)	899/2025	26-11-2025	MS NEW VIKRAM GENERATORS Through Its Proprietor Shri Sukhbir Singh Vs MS FEDERAL EXPRESS CORPORATION	surinder kumar(P),	9212125054	Ashokkuinarsabharwal30@gmail.com	21.11.2025
			25	CS (COMM)	902/2025	26-11-2025	S S WATER AND POWER PROJECTS PVT LTD Vs WAPCOS LIMITED	LAKHMI CHAND(P),	9350538109	lakhmichnd@gmail.com	20.11.2025
			25	CS (COMM)	906/2025	29-11-2025	JINDAL INDIA LIMITED Vs ARIHANT ROOFING	Sanjay Aggarwal(P),	9873262006	admin@raguella.com	28.11.2025
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/829/2025	01-11-2025	Expo Freight Pvt Ltd Vs SAI CREATIONS	MOHD ASIF KHAN(P),	9696751717	Not available	07-07-2025
			27	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/174/2025	06-11-2025	India SME Technology Services Limited Vs M/S Solar Optimized Line Pvt Ltd	Nitin Dahiya(P),	Not available	Not available	03-11-2025
			27	SUIT FOR RECOVERY	CS (COMM)/836/2025	06-11-2025	GUFIC BIOSCIENCES LTD Vs LAKSHMI KEERTHANA ENTERPRISES	Abhishek Chandra Mishra(P),	9871161549	Not available	10-10-2025
			27	SUIT FOR RECOVERY	CS (COMM)/843/2025	07-11-2025	LX PANTOS INDIA PRIVATE LIMITED Vs DEVASHISH INFRASTRUCTURE PVT LTD	Raghav Sethi(P),	9956045160	Not available	24-10-2025
			27	SUIT FOR RECOVERY	CS (COMM)/852/2025	10-11-2025	State Bank Of India Vs RAJ KISHORE PASWAN PROP OF MS RAJ ENTERPRISES	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	31-10-2025
			27	SUIT FOR RECOVERY	CS (COMM)/853/2025	10-11-2025	State Bank Of India Vs SHAGUFTA ANJUM	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	31-10-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			27	SUIT FOR RECOVERY	FORCS (COMM)/854/2025	10-11-2025	Canara Bank Vs Puneet Athwal	Pratap Chandra Rana(P),	9990366723	prana25000@gmail.com	04-10-2025
			27	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/177/2025	11-11-2025	MANISH ARORA Vs SUNIL KUMAR GUPTA	KAMAL GARG(P),	9811270502	kamalgarg.adv@gmail.com	07-11-2025
			27	SUIT FOR RECOVERY	FORCS (COMM)/856/2025	11-11-2025	ZARTHI PRIVATE LIMITED Vs M/S B9 BEBEVERAGES LIMITED	AMIT GOEL(P),	9810122373	goelassociates42@gmail.com	08-10-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/863/2025	14-11-2025	AJAY CORPORATION Vs STEEL INDUSTRIES	JAI EESH(P),	Not available	Not available	15-04-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/865/2025	14-11-2025	AKSUM TRADEMART PVT LTD Vs SREE RAYALSEEMA GREEN STELOY PVT LTD	SUBHAM KUMAR JAIN(P),	9871357167	subhamjainkj@gmail.com	27-10-2025
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/866/2025	14-11-2025	AUDEMARS PIGUET HOLDINGS SA Vs ASHOK KUMAR	Shravan Bansal(P),	9810017859	skbansalpr@gmail.com	07-11-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/864/2025	14-11-2025	A W PROPERTIES PVT LTD Vs FOODAHOLIC FACTORY PVT LTD	Brijesh Singh(P),	8860204532	brijeshsingh.bhu@gmail.com	06-11-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/869/2025	15-11-2025	MD ALAM ALI Vs DMRC	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	14-10-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/182/2025	17-11-2025	Runicha Enterprises Vs AICA LAMINATES INDIA PVT LTD	Priyanshu Upadhyay(P),	7838061014	priyanshuagg@gmail.com	14-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/181/2025	17-11-2025	SARASWATI DOT COM PVT LTD AND ORS Vs ALANKIT LIMITED	Disha Bagri(P),	Not available	Not available	15-11-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/874/2025	19-11-2025	Naresh Kumar Tanwar Vs Virender Singh Suryavanshi	SACHIN KUMAR(P),	9599938118	sachinkumari21987@gmail.com	01-10-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/184/2025	19-11-2025	ELEVAR DIGITAL INFRASTRUCTURE PVT LTD Vs Innovel Energy Services Pvt Ltd Formerly known as Environ Solar Pvt Ltd Environ Energy Services Pvt Ltd	anurag anand(P),	Not available	Not available	15-11-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/875/2025	20-11-2025	STATE BANK OF INDIA Vs PRIYANKA OBEROI	JEEWAN PARKASH GUPTA(P),	9810099243	jpgadvocate@gmail.com	11-11-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/881/2025	21-11-2025	PRASHANT TRIPATHI Vs TELEGRAM FZ LLP	Mustafa Alam(P),	Not available	Not available	15-11-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/887/2025	24-11-2025	UNION BANK OF INDIA Vs MAHESH KUMAR SHARMA	Arun Kumar Shukla(P),	9312400295	arunkumarshukla7@gmail.com	06-11-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/187/2025	26-11-2025	M/S Wikreate Health Communication Pvt Ltd Vs M/S Aakash Healthcare Pvt Ltd	Mehak Gupta(P),	9990358009	mehakgupta009@gmail.com	26-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/190/2025	27-11-2025	SANJAY GANDHI MEMORIAL HOSPITAL Vs SECURITY AND FACILITY MANAGEMENT PVT LTD	Pranav Jain(P),	9873333064	pranavjain.adv@gmail.com	24-11-2025
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES	CS (COMM)/501/2025	03/11/2025	M/s VINI COSMETICS PRIVATE LIMITED Vs JIGNESHBHAI HASHMUKHLAL SHAH Trading as M/s 24 x 7 A Fragrance Shopee	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	31.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/508/2025	07/11/2025	CANARA BANK Vs MANISH TANWAR Proprietor Of M/S Dilli Dhaba	ANSHUMAN SRIVASTAVA(P),	99990042642	sri.anshu83@gmail.com	01.10.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/512/2025	10/11/2025	RAHMAT ALI Vs NARAYAN MAKHLJA	Kapil Kaushik(P),	9711746595	Not on recored	24.09.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/518/2025	12/11/2025	CANARA BANK Vs JAGANNATH RAI (Proprietor of M/S Sajni Saree)	ANSHUMAN SRIVASTAVA(P),	99990042642	sri.anshu83@gmail.com	07.11.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/530/2025	24/11/2025	TRILOK CHAND GOYAL PROP OF GANGA TIMBER AND PLYWOOD JUNCTION Vs FNB WEDDINGS AND EVENTS INDIA	Rohit Sadana(P),	7982409733	advocatesadana.rohits.5484@gmail.com	14.11.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/532/2025	24/11/2025	THE POLO LAUREN COMPANY LP Vs AMIT JOSHI	Shravan Bansal(P),	9810017859	unitedmark@uniteddandunited.com	19.11.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/531/2025	24/11/2025	Ms Shubham Goldie Masale Pvt Ltd Vs Himanshu Mishra	Shravan Bansal(P),	9810017859	unitedmark@uniteddandunited.com	19.11.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/535/2025	26/11/2025	Siemens Industry Software Inc Vs MUBIN XXXXXXXX	Aarshia Behl(P),	9818061242	aarshia@saikrishnaassociates.com	18.11.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/536/2025	27/11/2025	KVG AGRO PRIVATE LIMITED Vs SHIVAM ENTERPRISES Through Its Proprietor Mr Madan Mohan	Naveen Kumar(P),	9555481152	navkumar1512@gmail.com	20.11.2025
			12, New Court Block-I	CIVIL CASES	CS DJ/783/2025	28/11/2025	Ram Shankar yadav through POA sunil kumar yadav Vs tara machines and tech service pvt ltd	mohd azeem(P),	Not on recored	Not on recored	07.05.2022
24	MS. ANURADHA SHUKLA BHARDWAJ DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/525/25	18.11.2025	Delta Troops Pvt Ltd Vs Ambience Facilities Management Pvt Ltd & Ors	Sh Vivek Aggarwal	9811770164	infor@aakcorp.com	30.10.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/521/2025	45975	GAUTAM KHEMANI Vs M/S S P FOODS	PRATEEK KUMAR(P)	9818451124	jainkumarlegal@outlook.com	45968
			17, New Court Block-I	Commercial	CS (COMM)/527/2025	45982	Trucarekidz India Private Limited Vs Growth Spurts and Beyond Pvt Ltd	SWATI MEHTA(P)	7838393940	swati@zealatorneys.com	45975

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			17, New Court Block-I	Commercial	CS (COMM)/528/2025	45982	SPEK DIGIT LLP Vs OFF INSTITUTE MARKETING AND MANAGEMENT ANR	Darpan Sachdeva(P)	9988629077	abrollawoffices@gmail.com	45980
			17, New Court Block-I	Commercial	CS (COMM)/529/2025	45983	M/s PLLUM LEGNO PVT LTD Vs M/s ALLURE INTERIORS	Brijesh Singh(P)	9999678571	amareshsinghadvocate@gmail.com	45978
			17, New Court Block-I	Commercial	CS (COMM)/537/2025	27-11-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs PADMAVATHY CASHEWS	Dr. Puran Chand(P)	7042286270	advdrpc1948@gmail.com	15-11-2025
			17, New Court Block-I	Commercial	CS (COMM)/541/2025	29-11-2025	M/S VIPMONS TECHNOLOGY PVT LTD AND ANR Vs MR TARUN AND ANR	SHREYA MALIK(P)	9311684848	info@jainandpartners.com	17-11-2025, 19-11-2025 & 22-11-2025
26	Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/504/2025	04/11/2025	G M MODULAR PVT LTD Vs GHASI RAM DEWASI AND Ors	Shravan Bansal(P)	9650682928	rishi@unitedandunited.com	06.10.2025
			29, New Court Block-II	Commercial	CS (COMM)/511/2025	07/11/2025	M/S PALVISHAL RAJORI TRANSPORTATION Vs M/S ACCELERATE PRODUCTX VENTURES PVT LTD AND ORS	VISHAL RAJORI	9716001604, 9311761160	advocatevishalrajori@gmail.com	16.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/515/2025	11/11/2025	SUMAN SINGH AND ANR Vs SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26.adv@gmail.com	03.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/516/2025	11/11/2025	SUMAN SINGH AND ANR Vs SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26.adv@gmail.com	03.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/519/2025	12/11/2025	ANJUL BHANDARI Vs PROTINUS FASHION NETWORKING PVT LTD	Arush Bhandari(P),	7771007015	arushbhandari@bmllegal.co.in	07.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/522/2025	14/11/2025	CANARA BANK Vs SUNIL KUMAR	NILENDU VATSYAYAN(P),	9999050853	nilenduvatsyayan@gmail.com	11.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/523/2025	14/11/2025	SIEMENS INDUSTRY SOFTWARE INC Vs SANGHYUP A AN AND ORS	Aarshia Behl(P),	9818061242	aarshia@saikrishnaassociates.com	12.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/538/2025	27/11/2025	SPOTLIGHT ENTERPRISES PVT LTD Vs DOPPELT11 COMMUNICATIONS PVT LTD	Himanshu Kapoor(P),	9899249819	adv.himanshukapoor@gmail.com	24.11.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil	nil							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	900/2025	07-11-2025	JSB CARGO MOVERS PRIVATE LIMITED Vs HAPAG-LLOYD INDIA PVT LTD AND ANR.	ASHLY PRAKASH	8510004533	hardik@lloydandjohnson.com	06-10-2025
				CS(COMM)	903/2025	11-11-2025	EIRA ENTERPRISES THROUGH PROPRIETOR IMTYAZ AHMED Vs SABI AND MEAGU PVT LTD	RATNESWAR DAS	9999514750	officelawsangels@gmail.com	31-01-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	907/2025	12-11-2025	ANKUSH MAHAJAN Vs M/S NEW SHOP STORE NETWORK PVT LTD AND ORS	RISHABH LUTHRA	9953474180	NOT MENTIONED	09-06-2025
				CS(COMM)	912/2025	13-11-2025	M/S PRAKASH TENT AND CATERERS Vs M/S EMBELLISHED EVENTS	ASHOK KUMAR	9810195319	ashok1960sharma@gmail.com	26-08-2025
				CS(COMM)	928/2025	19-11-2025	STATE BANK OF INDIA Vs PRAMOD KUMAR	VARUN CHANDIOK	9818365119	chambersofvarunchandio@gmail.com	12-11-2025
				CS(COMM)	941/2025	21-11-2025	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs GFS FINANCIAL SOLUTIONS PVT LTD	RAJEEV KUMAR TEWARI	9312276651	r.tewari88@gmail.com	31-10-2025
				CS(COMM)	948/2025	22-11-2025	STATE BANK OF INDIA Vs AMJAD HUSSAIN SOLE PROP M/S AMJAN CREATIONS	VARUN CHANDIOK	9818365119	chambersofvarunchandio@gmail.com	12-11-2025
				CS(COMM)	952/2025	26-11-2025	NEELAM MITTAL SOLE PROPRIETOR OF MTCA JEWELLERY THROUGH SPA HOLDER MR. S. K. MITTAL Vs KAPOOR ABHUSHAN PALACE PRIVATE LIMITED AND	AKANKSHA KAPOOR	9811351780	avinash.law@gmail.com	18-11-2025
				CS(COMM)	953/2025	26-11-2025	M/S MAPLE LEAF INTELLIGENT SOLUTION PRIVATE LIMITED Vs M/S CORNET TECHNOLOGY INDIA PVT LTD	TUSHAR THAREJA	9899324444	tharejatushar29@gmail.com	DEFICIENT COURT FEE
				CS(COMM)	960/2025	28-11-2025	STATE BANK OF INDIA Vs RIYAZ AHMED SOLE PROP M/S KASHMIR HANDICRAFTS	VARUN CHANDIOK	9818365119	chambersofvarunchandio@gmail.com	12-11-2025
				CS(COMM)	961/2025	28-11-2025	MANOJ BHARITYA PROPRIETOR OF M/S M D INDUSTRIES Vs MOHD FERAZ KHAN PROPRIETOR OF M/S C	LOVEKESH AGGARWAL	9891947575	lovekesh27@gmail.com	06-11-2025
				CS(COMM)	963/2025	28-11-2025	M/S JAGDAMBEY BUILDERS PVT LTD Vs M/S PANACHAND MANORDAS SHAH JEWELLERS LLP AND ORS	PRADEEP MISHRA	9811215280	upadhayaylawchambers@gmail.com	15-10-2025
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/876/2025	01.11.25	Punjab National Bank Vs Ranjeet Kumar Patel	KADAMBINI KUMAR MUDGIL(P),	7838821105	kkmudgil29@gmail.com	01.09.25
					CS (COMM)/882/2025	03.11.25	M/S ABRARI GODREJ TRADING VS. YOGESH CHANDOLA	SUMIT CHAUHAN	9599501822	semper.fidelis.jus@gmail.com	27.10.25
					CS (COMM)/894/2025	06.11.25	SUNPURE ENERGY PVT LTD Vs M/S GLOBAL VENTURES CONSULTING	Gopal Singh(P),	8920631209	gsmaurya.2611@gmail.com	09.04.25
					CS (COMM)/888/2025	03.11.25	SHRI KRISHNA ENTERPRISES Vs P AND G ENTERPRISES PVT LTD	Sohil Yadav(P),	8447932780	sohilyadav@gmail.com	03.09.24
					CS (COMM)/897/2025	07.11.25	MICHAEL KORS SWITZERLAND INTERNATIONAL GMBH Vs SUNIL TAKI (Trading as Prop of RIZWAAZ BAG HOUSE)	Dinesh Jotwani(P),	8588939319	litiation@hotmail.com	07.10.25

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					CS (COMM)/892/2025	06.11.25	NISSIN ABC LOGISTICS PVT LTD Vs CAPTIVA ENERGY SOLUTIONS PVT LTD	Keshav Saini(P), Singh	9717591156	msharma@kmm.in	06.10.25
					CS (COMM)/893/2025	06.11.25	MRS INDU SAHNI Vs MALBROS HOLDINGS PVT LTD	Viren Bansal(P),	8800259035	garg.ashish9501@gmail.com	10.09.25
					CS (COMM)/905/2025	11.11.25	CHAMAN KUMAR Vs BURNETT HOMEOPATHY P LTD THROUGH ITS DIRECTORS	Rajendra yadav(P),	9312046733	yadavvrazen@gmail.com	04.11.25
					CS (COMM)/913/2025	13.11.25	DMR HYDROENGINEERING AND INFRASTRUCTURES LTD Vs MS NBCC INDIA LTD ANR ANR	Damandeep Singh Bhalla(P),	9958381448	damanadvocate2@gmail.com	03.11.25
					CS (COMM)/927/2025	19.11.25	VIVEK GUPTA PROP OF M S INTERNATIONAL Vs M S MONTY PET AND ORS	KUSHAGRA M BANSAL(P),	9999488797	ashishchauhan@akassociates.org.in	09.07.25
					CS (COMM)/955/2025	27.11.25	COMAC INDIA PVT LTD Vs FORBES ELITE TECHNOLOGY	Kunal Kukreja(P),	9811236226	whiteandblacklawyers.in	30.10.25
					CS (COMM)/962/2025	28.11.25	State Bank of India Vs Rahul	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	21.11.25
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/884/2025	03-11-2025	PAI PLATFORMS PVT LTD Vs AVGSS HOSPITALITY AND RESTAURANTS LLP	AMULYA UPADHYAY(P),	91-9807498297	office@nmlegal.in	23.08.2025
					CS (COMM)/883/2025	03-11-2025	PUNJAB NATIONAL BANK Vs ASHISH JAIN	SANCHEET SHARMA(P),	9548667393	sssanchoit09@gmail.com	17.10.2025
					CS (COMM)/889/2025	04-11-2025	CANARA BANK Vs BDNF SOLUTIONS INDIA PVT LTD	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	25.10.2025
					CS (COMM)/895/2025	06-11-2025	STATE BANK OF INDIA Vs SUDHIR KUMAR CHANDIOK(P),	VARUN CHANDIOK(P),	9818365119	chambersofvarunchandioke@gmail.com	01.11.2025
					CS (COMM)/904/2025	11-11-2025	Aniket Seva Society Regd Vs MS Innovative Financial Advisors Ltd	ANSHUL RAI(P),	9971846955	anshul@dla.net.in	17.11.2025
					CS (COMM)/917/2025	14-11-2025	CANARA BANK Vs ASHOK KUMAR PROPRIETOR M/S A K SONS	Sanjeev Chopra(P),	9711142206	chopra6791@gmail.com	07.11.2025
					CS (COMM)/918/2025	14-11-2025	STATE BANK OF INDIA Vs AMAR NATH YADAV	VARUN CHANDIOK(P),	+91 9818365119	OFFICE.CHANDIOK@GMAIL.COM	01.11.2025
					CS (COMM)/935/2025	20-11-2025	A AND T ENGINEERING PVT LTD Vs SIMPLEX INFRASTRUCTURES LIMITED	GAURAV TOKAS(P),	811056644	asimnaeemadv@gmail.com	17.11.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE RESPONSIDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/934/2025	20-11-2025	VIJAY AGGARWAL Vs M/S HANSAFLON BUILDCON PVT LTD	Sandeep Kataria(P),	9873938816	Mittalpk08@Gmail.Com	04.11.2025
					CS (COMM)/942/2025	21-11-2025	BOYS INDIA AND ORS Vs YES BANK LTD	YASH MUNDHRA(P),	8447654435	yashmundhra27@gmail.com	
					CS (COMM)/954/2025	26-11-2025	ANIL NARANG Vs LOKESH KUMAR	NITIN MEHTA	9891091098	nmlchamberss@gmail.com	
					CS (COMM)/957/2025	27-11-2025	PETRA LOGISTICS PRIVATE LIMITED Vs ELECTRIC ONE ENERGY PVT LTD	Ravi Kumar(P),	7532081904,	Ravi.Kumar17@outlook.in	14.10.2025
					CS (COMM)/956/2025	27-11-2025	M/S SOLUTIONS (INDIA) PVT LTD Vs AJEET KUMAR SINGH PROPRIETOR OF ANANYA COMPUTER	MANOJ KUMAR(P),	+91-9810675719	advocatesindia@yahoo.co.in	21.11.2025
					CS (COMM)/968/2025	29-11-2025	STATE BANK OF INDIA Vs DEEPAK KUMAR	Shiv Tyagi(P),	9811059032	shvktiyagi@gmail.com	27.11.2025
					CS (COMM)/965/2025	29-11-2025	STATE BANK OF INDIA Vs NAAFE SINGH	Shiv Tyagi(P),	9811059032	shvktiyagi@gmail.com	27.11.2025
31	MS. ANU BALIGA	GROVER SOUTH-EAST	21	EXECUTION PETITION	EXECUTION (COMM.)/363/2025	01-11-2025	SHIVAM TRANSPORT AGENCY Vs M/S GANNON DAUNKERLEY AND CO. LTD.	MR. DEV DUTT	9818096196	NOT PROVIDED	16/09/25
				COMMERCIAL SUIT	CS (COMM)/879/2025	01-11-2025	RAJESH CHAUHAN Vs M/S SMART EXPRESS PVT. LTD.	MR. PRATEEK MEHTA	9911885533	PRATEEKMEHTA5@gmail.com	25/09/25
				COMMERCIAL SUIT	CS (COMM)/880/2025	01-11-2025	NAVAIR SPECIALTY COATINGS THROUGH ITS PROPRIETOR PUNEET TANEJA Vs M/S GANNON DUNKERLY AND COMPANY LIMITED	MR. ASHUTOSH GUPTA	9871433339	ASHUTOSH@INDOLEGALSERVICE.S.COM	21/08/25
				COMMERCIAL SUIT	CS (COMM)/881/2025	01-11-2025	MANLIFT INDIA PVT. LTD. Vs ROOTS COOLING SYSTEMS PVT LTD.	MR. VIVEK VIDYARTHI	9810109137	VIDYARTHIANDASSOCIATES@GMAIL.COM	22/12/23
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/98/2025	03-11-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs RAHUL NIRALIA	MR. RAHUL CHAUHAN	9871891788	INFO@AQUALEGAL.COM	14/08/25
				COMMERCIAL SUIT	CS (COMM)/891/2025	04-11-2025	UNION BANK OF INDIA Vs MI INDUSTRIES	MR. JITENDER GARG	9810197621	JITENDERGARGADV@GMAIL.COM	17/10/25
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/67/2025	10-11-2025	M/S UNBOX DATA CENTERS PVT LTD AND ORS Vs ESCONET TECHNOLOGIES LTD.	MR. RAVINDER YADAV	9899400300	RAVINDERYADAVA@gmail.com	08/10/25
				COMMERCIAL SUIT	CS (COMM)/906/2025	11-11-2025	Molecular Healthcare Pvt Ltd Vs MS. SONIKA ARORA	MR. MANISH GANDHI	9971772226	MANISHGANDHI11@gmail.com	03/11/25

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				EXECUTION PETITION	Ex.COMM Award by Arb. Comm./97/2025	13-11-2025	INFOSYS LIMITED Vs SOFTWARE TECHNOLOGY PARKS OF INDIA	MR. ARJUN SYAL	9873136938	syalandcompany@gmail.com	19/07/25
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/107/2025	14-11-2025	UTKARSH SMALLI Vs FINANCE BANK LTD Vs MUNSHI	MR. AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	13/11/25
				COMMERCIAL SUIT	CS (COMM)/920/2025	14-11-2025	M/S PRAKRATIK SAMVARDHAN PRIVATE LIMITED Vs Neerja Jain Sole Proprietor of Neerja Jain TA Vardhman FabTech	MR. ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	26/09/25
				EXECUTION PETITION	Ex.COMM Award by Arb. Comm./99/2025	18-11-2025	KOTAK MAHINDRAM PRIME LTD Vs JAMEEL J and Ors.	MR. AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/936/2025	20-11-2025	Vijay Aggarwal Vs Harsh Aggarwal	MR. PWAN KUMAR MITTAL	9873938816	MITTALPK08@GMAIL.COM	30/10/25
				MISC. APPLICATION	Misc DJ/1240/2025	20-11-2025	V AUTOMAT AND INSTRUMENTS PVT LTD. Vs BGR ENERGY SYSTEMS LIMITED	MR. KARAN PRAKASH	8826502108	KARANPRAKASH@OUTLOOK.COM	30/10/25
				EXECUTION PETITION	Ex.COMM Award by Arb. Comm./100/2025	21-11-2025	M/S BPB Builders Pvt Ltd Vs M/S DISTRIBUTION LOGISTICS INFRASTRUCTURE PVT LTD	MR. VARUN GOSWAMI	9810117465	VARUNLEGAL@YAHOO.CO.IN	19/11/25
				EXECUTION PETITION	EXECUTION (COMM.)/376/2025	21-11-2025	PALLADIUM SAFETY SOLUTIONS PVT LTD Vs FIRE QUIP	MR. VINEET MUDAL	9871343259	VINEETMUDGAL@GMAIL.COM	11/11/25
				COMMERCIAL SUIT	CS (COMM)/943/2025	21-11-2025	EXCEL PACK PRIVATE LIMITED Vs RAJAKAPOOR UDYOG PRIVATE LIMITED	MR. RISHABH KAPOOR	7042181838	MAIL@RISHABHKAPOOR.COM	31/10/25
				EXECUTION PETITION	EXECUTION (COMM.)/379/2025	22-11-2025	MIRACLUS ORTHOTECH PVT LTD Vs EURO MEDI TOOLS PVT LTD	MR. VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	09/09/25
				EXECUTION PETITION	EXECUTION (COMM.)/384/2025	27-11-2025	State Bank of India Vs Sh. Sunil Kumar	MR. DHARMENRA SINGH	8800784740	shubhi1673@gmail.com	04/09/25
				COMMERCIAL SUIT	CS (COMM)/959/2025	27-11-2025	State Bank Of India Vs KAABER CHAUDHARY SOLE PROP PERFECT APPLIANCES INDUSTRIES	MR. VARUN CHANDIOK	9818365119	CHAMBERSOFVARUNCHANDIOK@GMAIL.COM	12/11/25
				MISC. APPLICATION	Misc DJ/1272/2025	27-11-2025	OP MANCHANDA Vs PETER A FERNANDES	MR. AKSHAY KUMAR	7669011998	NOT PROVIDED	23/07/25
				EXECUTION PETITION	Ex.COMM Award by Arb. Comm./104/2025	29-11-2025	AXIS BANK LTD Vs JAGANNATH PANDEY	MR. SANJEEV KUMAR PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	21/07/25
				EXECUTION PETITION	EXECUTION (COMM.)/386/2025	29-11-2025	Sushil Kumar Vs BITTOO SONDHI	MR. RAJAY KUMAR YADAV	9792419911	NOT MENTIONED	15/09/25

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				COMMERCIAL SUIT	CS (COMM)/970/2025	29-11-2025	MANTU MANDAL PROP. PERIPHERAL POINT Vs MR. SANTOSH SHARMA	MR. CHANDER MSMSHEKHAR YADAV	9810209981	LEGAL.SHEBANG@GMAIL.COM	26/11/25
32	MS. NEELAM SINGH I.D. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/890/2025	04-11-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs SHAILENDRA SINGH INFRA PRIVATE LIMITED	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	09-09-2025
				Commercial Suit	CS (COMM)/896/2025	06-11-2025	SATHEESH KUMAR REDDY KUBIGIRI Vs SUBHAM KUMAR AND ORS.	MOHIT SHARMA	9971773474	mvslogalip@gmail.com	30-10-2025
				Commercial Suit	CS (COMM)/899/2025	07-11-2025	SHRI VIJAY KUMAR AGGARWAL Vs RKMB PACKAGING PVT. LTD.	Hemant Gupta	9811249331	legalteam.plc@gmail.com	04-11-2025
				Commercial Suit	CS (COMM)/910/2025	13-11-2025	DEEPAK AGGARWAL Vs M/S. SAGADHAWAN RESTAURANTS LLP (VATIKA ATRIUM)	PUNEET HAWAN	9899141610	aorpuneet@gmail.com	04-11-2025
				Commercial Suit	CS (COMM)/911/2025	13-11-2025	ENETSTUDIOZ INC Vs MARICO LIMITED (NORTH R. O.)	Kneev Raizada	9560761010	---	31-10-2025
				Commercial Suit	CS (COMM)/914/2025	14-11-2025	BALESHWAR THAKUR Vs M/S WEAR WELL INDIA PVT. LTD.	rajendra yadav	9312046733	yadavrazen@gmail.com	11-11-2025
				Commercial Suit	CS (COMM)/915/2025	14-11-2025	M/S RECAZ CHEMICALS (INDIA) PVT. LTD. Vs M/S ROYAL POLYURETHANE INDIA PVT. LTD.	Deepak Gautam	8178925937.	advocatenks393@gmail.com	10-11-2025
				Commercial Suit	CS (COMM)/916/2025	14-11-2025	STATE BANK OF INDIA Vs RENU	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	12-11-2025

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				Commercial Suit	CS (COMM)/922/2025	17-11-2025	EMINDS INFOSYSTEMS PRIVATE LIMITED Vs EMINDS LEGAL CONSULTING LLP AND ORS.	SONALI TIWARY	8826363007	officeofamitsahni@gmail.com	24-09-2021
				Commercial Suit	CS (COMM)/923/2025	18-11-2025	MR. RAJU AND MR. RAJINDER KUMAR DHIMAN Vs M/S QPHIX INSTITUTION	Sonu Vivek	8700372637	advocateamit@mail.com	---
				Commercial Suit	CS (COMM)/924/2025	18-11-2025	BENTLEY SYSTEMS AND ANR. Vs JRCC CONSULTANTS LLP	Ankur Katyal	9811809439	ankurka!Yal@asklegal.co.in	13-11-2025
				Commercial Suit	CS (COMM)/925/2025	18-11-2025	STATE BANK OF INDIA Vs SH. BILLA RAM	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	12-11-2025
				Commercial Suit	CS (COMM)/931/2025	20-11-2025	GST CORPORATION LTD. Vs DCN GLOBAL EXHIBITIONS PVT. LTD.	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh(4) gmail.com	05-11-2025
				Commercial Suit	CS (COMM)/932/2025	20-11-2025	TAYYAB HUSSAIN Vs STEEL AUTHORITY OF INDIA LIMITED AND ORS.	Vikas Sethi	9891788743	sethilawoffices(wJies gmail.com	08-11-2025
				Commercial Suit	CS (COMM)/933/2025	20-11-2025	M/S RECAZ CHEMICALS (INDIA) PVT. LTD. Vs M/S SLUMBER FOAM INDIA PVT. LTD. AND ANR.	Deepak Gautam	8178925937,	tvocatcnks393(ti'gmail.com	11-11-2025
				Commercial Suit	CS (COMM)/940/2025	21-11-2025	MR. RAJENDRA SINGH PAL Vs MS. MANJUSHA DEVI AND ANR.	RAJESH SHARMA	9811387613	devshammadvocate@gmail.com	15-11-2025
				Commercial Suit	CS (COMM)/958/2025	27-11-2025	M/S MRL TYRES LTD. Vs ATUL VERMA ALIAS ATUL SONI AND ANR.	Dinesh Monga	9810017346	legal@amaclawoffices.com	19-11-2025

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33	MS. BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	NEERA SOUTH-EAST		Commercial Suit	CS (COMM)/877/2025	01-11-2025	MANASH LIFESTYLE PRIVATE LIMITED Vs MARUTI ENTERPRISES AND ORS.	NAGESH KUMHAR	9818823289	info@deyandkumar.com	24-10-2025
				Commercial Suit	CS (COMM)/886/2025	04-11-2025	SH. RAVI KANOJIA Vs M/S ZARA INFRA TECH PVT. LTD.	SWAMI NATH	9873400656	swamiadvdelhi@gmail.com	27-09-2025
				Commercial Suit	CS (COMM)/887/2025	04-11-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR. AMIT KUMAR SINGH	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmail.com	16-08-2025
				Commercial Suit	CS (COMM)/909/2025	13-11-2025	M/S. KNOWLEDGE IS POWER GURUCHARAN SINGH KHURANA	INDERJEET BASOYA	965491030	inderjeetbasoya90@gmail.com	07-11-2025
				Commercial Suit	CS (COMM)/919/2025	14-11-2025	ONESTO LABS PRIVATE LIMITED Vs ASHOK TANDON	PRABHU TANDON	875090550	litigation@ashwahlegal.com	07-11-2025
				Commercial Suit	CS (COMM)/921/2025	15-11-2025	STATE BANK OF INDIA Vs VEENA PANWAR BERRI TOYS	VARUN CHANDIOK	9818365119	office.chandiok@gmail.com	12-11-2025
				Commercial Suit	CS (COMM)/929/2025	19-11-2025	UTKAL BOARD AND PAPER MILLS LIMITED Vs M/S R. D. Construction AND ORS.	S S WANI	8750618722	sswaniassociates@gmail.com	16-08-2025
				Commercial Suit	CS (COMM)/930/2025	19-11-2025	STATE BANK OF INDIA Vs MOHD AZAD SOLE PROP NAAZ TAILORS AND DRAPERS	VARUN CHANDIOK	9818365119	office.chandiok@gmail.com	12-11-2025
				Commercial Suit	CS (COMM)/938/2025	21-11-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED	S S WANI	8750618722	sswaniassociates@gmail.com	31-10-2025
				Commercial Suit	CS (COMM)/939/2025	21-11-2025	BENTLEY SYSTEMS INC. AND ANR Vs Mr. Agam Mathur and Anr	SHANTANU SAHAY	0120-4059300	shantanu@anandanand.com	15-11-2025
				Commercial Suit	CS (COMM)/946/2025	22-11-2025	NAMROJ SINGH MALIK Vs SJSC UNISON PVT. LTD. AND ORS.	SHEKHAR NANAVATY	8860166368 AND 8851287157	shekharnanavaty@gmail.com	13-11-2025 & 14-11-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (comm)	949/2025	22.11.2025	M/S E3 Panel Industries Vs Vishnu Kumar	Tarun Gulyani	7827867679	e3legal@gmail.com	15.11.2025
			30	CS (comm)	967/2025	28.11.2025	M/s The Sound Vs ICR Life Science Pvt. Ltd.	Madhumitha Kesavan	8951780808	advradhumithakesavan@gmail.com	07.11.2025
				CS (comm)	947/2025	22.11.2025	Manash Lifestyle Pvt Ltd. Vs Naivam Enterprises	Ayush Dey	9818823289	info@deyandkumar.com	19.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP(I) (COMM)	103/2025	06.11.2025	M/S Grand Slam Fitness Vs Health Pro Enterprise	Pranav Gupta	9958123005	pranav@pgoffice.co.in	14.10.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	329/2025	28-11-2025	State Bank Of India v/s MS. Hemlata & Anr	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	26-11-2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	--do--	122/2025	14-10-2025	IDBI BANK LTD Vs PRAMOD JAIN	SATISH KUMAR	9911191050	satish@kifindia.com	09-10-2025
			--do--	--do--	123/2025	14-10-2025	IDBI BANK LTD Vs RAHUL JAIN	SATISH KUMAR	9911191050	satish@kifindia.com	09-10-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	CS (COMM)/630/2025	03-11-2025	Upgrid Solutions Private Limited Vs Pyar Mohamad, Proprietor of Sanjeev and Pyar Mohamad Charging Point	kritika tuneja			22-10-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/632/2025	04-11-2025	BANK OF BARODA Vs Anil Kumar	Geetanjali Sharma			28-10-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/638/2025	10-11-2025	Paradise Chemicals Vs Vaveda Poly Industries Pvt Ltd	Pankaj Sharma			30-10-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/639/2025	10-11-2025	Paradise Chemicals Vs Nandi Irrigation Sysytems	Pankaj Sharma			30-10-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/648/2025	12-11-2025	MANISH KUMAR JAIN Vs IHBAS AND ORS	Sudhir Kumar Sharma			28-10-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/652/2025	14-11-2025	Jai Prakash Singhal Vs Satish Mittal	Sonu pandey			11-11-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/654/2025	17-11-2025	Vikas Jain Vs Jawed Traders	Ruchi Jain			11-11-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/657/2025	19-11-2025	PIYUSH JAIN Vs VIJAY AGGARWAL	Manoj Mittal			12-11-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/663/2025	21-11-2025	MAHAVEER KUMAR Vs SHANKAR SINGH	Neelam Malik			12-11-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/666/2025	24-11-2025	BANK OF INDIA Vs Mohd Ishteyaqe Ali	V P Tiwari			20/11/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/668/2025	26-11-2025	Pioneer Paints Private Limited Vs Kulmeet Oberoi	Dinesh Kumar			20/11/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/672/2025	29-11-2025	PRIYANKA BHATNAGAR Vs MAMTA SHARMA AND OTHERS	Saravjeet Singh			11/06/2025
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/629/2025	01-11-2025	SARAOGI SUPER SALES PVT LTD Vs MADAM LADIES WEDDING MALL	VARUN BEDI(P),			30.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/635/2025	04-11-2025	THE JAMMU ANDHARI KASHMIR BANK LTD Through Its Authorized Officer Vs HRIDAY MEENA AND ORS	SHANKER(P),			31.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/637/2025	07-11-2025	MANOJ JAIN Vs BASANT KUMAR	Chhetarpal Singh(P),			03.11.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/636/2025	07-11-2025	Akna Medical Private Limited Vs UKAR HEALTHCARE PRIVATE LIMITED	Mahender Kumar Arya(P),			12.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/643/2025	10-11-2025	Nita Devi Shrimal Vs Sanjay Khanna	Shreshth Jain(P),			05.11.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/642/2025	10-11-2025	VLK ASSOCIATES PVT LTD Vs NYSAA RETAIL PRIVATE LIMITED	Manish Kumar(P),			07.11.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/641/2025	10-11-2025	Sudha Gupta Vs HERITAGE INFRASPACE (INDIA) PVT LTD	Rahul Negi(P),			27.11.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/644/2025	11-11-2025	Praveen Kumar Garg And Another Vs Mangalshree Co Op Urban Thrift And Credit Society LTD	MOHAMMAD FAEEM(P),			05.11.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/646/2025	11-11-2025	STATE BANK OF INDIA Vs SONU TEOTIA	SUBRAT TRIPATHI(P),			03.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/645/2025	11-11-2025	State Bank of India Vs Pramod Kumar	Arun Sharma(P),			10.10.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/656/2025	18-11-2025	MANJU JAIN PROP OF MS IKON WIRES INDIA REPRESENTED BY ITS AR SH MOHAN LAL JAIN Vs MR ASHOK GULATI PROP OF M/S HADDE INDIA WIRELESS	JAGRITI JAIN(P),			17.11.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/659/2025	19-11-2025	MS SVARA SALES CORPORATION Vs MS DADHI VALA MANUFACTURES CONSULTANTS PVT LTD	BHOPAL SINGH(P),			17.11.2025

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			ROOM NO 208	COMMERCIAL	CS (COMM)/662/2025	20-11-2025	BREWBAKES HOSPITALITY AND SONS PVT LTD Vs GAUTAM SHARMA	Pran Krishna Jana			30.10.2025
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHIDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 633/2025	04.11.2025	SARAOGI SUPER SALES PVT LTD VS DEEPAK SINGH SOLANKI	VARUN BEDI			30.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 640/2025	10.11.2025	UNION BANK OF INDIA VS RAJENDER	SAMARENDER KUMAR			28.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 633/2025	11.11.2025	NITA DEVI SHRIMALS VS ANIL KHANNA	SHRESHTH JAIN			05.11.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 649/2025	12.11.2025	BIMLESH KUMAR SINGH VS TARUN KATARIA	PRACHI			04.11.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 651/2025	13.11.2025	XENON PHARMA PVT LTD VS KULDEEP KAPOOR	TURFEE HAIDER			14.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 650/2025	13.11.2025	M/S TIRUPATI STRUCTURAL LTD VS ASHOK KUMAR SINGH	DILIP AGGARWAL			10.11.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 655/2025	18.11.2025	BANK OF BARODA VS PRITI	AMIT PANCHAL			24.09.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 658/2025	19.11.2025	PUNJAB NATIONAL BANK VS SEEMA SHREE	JYOTI GAUTAM			17.11.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 664/2025	21.11.2025	HAREY KRISHNA CABLES PVT LTD VS SHRI HARI GROUP	VARUN DEWAN			10.10.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 670/2025	27.11.2025	ACHAL KUMAR JAIN VS SANJEEV KUMAR RAMUKA	KUMAR GARG			17.11.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 671/2025	28.11.2025	STATE BANK OF INDIA VS SUPRATIMA DEY	SUCHITA DIXIT			26.11.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHIDARA	C. No. 304	COMMERCIAL	CS (COMM)/628/2025	01.11.2025	BANK OF BARODA VS ALIM KHAN PROP OF M/S ATIF BANGEL STORE	SUDHA SHUKLA	9899913203		27.10.2025
				COMMERCIAL	CS (COMM)/631/2025	03.11.2025	DELHI PRATINIDHI SABHA VS DEEPAK SHARMA	ARYA HITENDRA KR NAHATA KUMAR	9910290400	nahata.company@gmail.com	26.06.2025
				COMMERCIAL	CS (COMM)/634/2025	04.11.2025	JAI DURGA TRADERS PVT LTD. VS SANJAY SIKKA	MUNISH CHOKER	9873340929	MUNISHCHHOKER1980@GMAIL.COM	13.10.2025

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				COMMERCIAL	Ex. - Award by Arb./50/2025	07-11-2025	KOTAK MAHINDRA PRIME LTD Vs BABITA SINHA HARI CHAND	AMIT KUMAR	9990659331	-	-
				COMMERCIAL	Ex. - Award by Arb./49/2025	07-11-2025	AXIS BANK LTD. Vs LOKESH KUMAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	03-11-2025
				COMMERCIAL	MISC DJ/1019/2025	10.11.2025	SMT. SHUBHANGI JACHAK PROP OF M/S GANRAJ ENTERPRISES Vs M/S LANDMARK CRAFTS LTD.	ANSHUL GUPTA	9810294088	ADVANSHUL04@GMAIL.COM	01.09.2025
				COMMERCIAL	OMP (COMM)/13/2025	12.11.2025	KOSAN SFPL PROJECTS INDIA PRIVATE LTD Vs GUPTA AND COMPANY	SUMAN TRIPATHY	9910926644	TRIPATHY.SUMAN@GMAIL.COM	07-11-2025
				COMMERCIAL	CS (COMM)/653/2025	14.11.2025	SH. HASHIM ALI VS DHUD SINGH BHERU SINGH	DILSHAD ALI	9818261222	ALIDISHAD718@GMAIL.COM	13-11-2025
				COMMERCIAL	Ex. - Award by Arb./51/2025	10-11-2025	PRAVEEN RAJGARHIA PROP M/S Associated Refractories and Minerals Vs Gujrat Victory Forgings Pvt Ltd	RAM KISHAN	9968168688	ramkishanrastogi@rediffmail.com	04-11-2025
				COMMERCIAL	Execution (Comm.)/238/2025	13-11-2025	SANJEEV KAPOOR SINCE DECEASED Vs VIKAS SHARMA	PARMESH TAKKAR	9999887204	takkaradvocates@gmail.com	08-11-2025
				COMMERCIAL	CS (COMM)/660/2025	19.11.2025	PUNJAB NATIONAL BANK Vs SUDHIR SINGH	ADV. JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	17.11.2025
				COMMERCIAL	CS (COMM)/661/2025	19.11.2025	PUNJAB NATIONAL BANK Vs NIROGYA FOODS PVT LTD. AND ORS.	ADV. JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	17.11.2025
				COMMERCIAL	OMP (COMM)/14/2025	20.11.2025	A S TRADERS Vs IMPERIAL FASHION	RAKESH KUMAR	9711771000	RAKESH.ADVOCATE18@GMAIL.COM	31.10.2025
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST		COMMERCIAL	ARB. A. COMM/02/2025	20.11.2025	SAURABH AGARWAL Vs NEOGROWTH CREDIT PVT LTD.	BHAVYA JAIN	8696096997	ADVBHAVYAJAIN@GMAIL.COM	04.11.2025
				COMMERCIAL	CS (COMM)/665/2025	21.11.2025	R B TECH ELECTRONICS PVT LTD. Vs BRIGHT WESTECH SOLUTIONS LTD.	AMIT PUNJ	9810524966	AMIT.PUNJ@YAHOO.COM	14.11.2025
				COMMERCIAL	EX AWARD BY ARB. 54/2025	26.11.2025	PUNJAB KASHMIR FINANCE LTD Vs SATENDRA KUMAR SINGH	MOHAN S.	9911110931	MOHAN.S@MLCPARTNERS.IN	24.05.2025
44	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST		COMMERCIAL	CS (COMM)/669/2025	26.11.2025	NARESH BHARDWAJ Vs BIOCON ELECTRIC PRIVATE LIMITED AND ORS.	AMIT CHAWLA	9718689708	AMITCHAWLAAD@GMAIL.COM	22.11.2025
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH		COMMERCIAL	Execution (Comm.)/237/2025	10-11-2025	KAPIL JAIN PROP OF KRATIKA METALS Vs ANKIT SHARMA PROPRIETOR OF RUCHI ENTERPRISES	ABHISHEK TYAGI	8696096997	-	06-11-2025

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46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. RAJ KUMAR-DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 601/2025	01.11.2025	BATRA BREWERIES AND DISTILLERIES VS VRINDAVAN APPARELES PVT LTD	RAJEEV TEWARI	9811231910	r.tewari88@gmail.com	22.09.2025
			603	Commercial Suit	CS COMM 602/2025	03.11.2025	ISARA SOLUTIONS VS SARANSH GUPTA	SHOOKEN AND ASSOCIATES	8929442121	advbabitajangra@gmail.com	23.09.2025
			603	Commercial Suit	CS COMM 603/2025	03.11.2025	BEC CONSULTS PVT LTD VS V R INFRA PROJECTS	SAAKAR SARDANA	9811600007	saakaar@saakaarsardana.com	09.10.2025
			603	Commercial Suit	CS COMM 606/2025	04.11.2025	CANARA BANK VS RAKESH MAURYA	CHITRA KUMAR MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	08.10.2025
			603	Commercial Suit	CS COMM 610/2025	10.11.2025	GENESIS HOSPLTAL PVT LTD VS NEO GENESIS MULTISPECILATITY HOSPITAL	ITILAK RAJ	9871918549	vastsrajsolutions@gmail.com	18.10.2025
			603	Commercial Suit	CS COMM 611/2025	11.11.2025	CANARA BANK VS RAHUL KUMAR	CHITRA MALHOTRA	9212888057	CHitramalhotrasobti@gmail.com	08.10.2025
			603	Commercial Suit	CS COMM 612/2025	11.11.2025	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD VS PIONEER GEL PVT LTD	RAJEEV TEWARI	98312276651	R.tewari88@gmail.com	13.10.2025
			603	Commercial Suit	CS COMM 613/2025	11.11.2025	AJIT KUMAR VS MSDS FAMILY RESTAURANT	S.K. CHAUDHARY	8368031251	advocateskchoudhary@gmail.com	07.11.2025
			603	Commercial Suit	CS COMM 615/2025	11.11.2025	PANKAJ MISHRA VS KUMAR LALIT SHARMA	PAWAN PANDEY	9582306962	viewlegal@gmail.com	10.10.2025
			603	Commercial Suit	CS COMM 622/2025	12.11.2025	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD VS FORTUNE HEALTH CARE SERVICE PVT LTD	RAJEEV TEWARI	98312276651	R.tewari88@gmail.com	31.10.2025
			603	Commercial Suit	CS COMM 626/2025	14.11.2025	CANARA BANK VS DHAIRYA NATH JHA	ASHOK KUMAR	9560396555	KakkarAshok@rediffmail.com	03.11.2025
			603	Commercial Suit	CS COMM 628/2025	15.11.2025	BULL INCORPORATED SUB FUND VS WALKER CHANDOK & CO.	KARTIKAY VCC SHARMA	9811297200	kartikay@firshassociates.in	14.11.2025
			603	Commercial Suit	CS COMM 629/2025	15.11.2025	VINEET GUPTA VS HARIRAM YADAV	SATYENDER CHAHAR	9818269100	satyender.chahar@aurevslaw.com	27.09.2025
			603	Commercial Suit	CS COMM 632/2025	17.11.2025	PUMA SE VS NAVEEN GUPTA	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	13.11.2025

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			603	Commercial Suit	CS COMM 641/2025	19.11.2025	G R INTERNATIONAL VS SHERRAIM E GLOBE PVT LTD	RAHUL GUPTA	9711953429	rahulgupta219a@gmail.com	07.01.2025
			603	Commercial Suit	CS COMM 642/2025	20.11.2025	CANARA BANK VS RAHUL KUMAR	BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	10.11.2025
			603	Commercial Suit	CS COMM 645/2025	22.11.2025	SUNITA KANWAR VS SUDHA AGARWAL	SAMEER SIDHAR	9444446565	NOT GIVEN	19.11.2025
			603	Commercial Suit	CS COMM 653/2025	27.11.2025	ICICI BANK VS M/AGNIV HOSPITALITY SERVICES LLP	SATISH KUMAR	9811191050	Satish@K1Findia.com	20.11.2025
			603	Commercial Suit	CS COMM 616/2025	11.11.2025	XENON PHARMA PVT LTD VS DIMPLE KAPOOR	URFEE HAIDER	9810078786	advocateurfעהaidersyed@gmail.com	14.10.2025
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/353/2025	10-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHAMUNDA CREATION 5529	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/354/2025	10-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KISHOR SINGH 9239	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/608/2025	04-11-2025	AUTOMOTIVE UNIQUE SOLUTION Vs ATELIER AUTOMOBILES PVT LTD	SACHIN SHARMA	8279689654	adv.sachinsh@gmail.com	01-11-2025
			613	Commercial Suit	OMP (COMM)/363/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/436/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gurpreet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/379/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sohan Lal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/380/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Teena Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/381/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Atma Nand	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/382/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/383/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mahtab Waratch	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/384/2025	06-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul B	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/386/2025	06-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/408/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MONIKA BHEL 2984	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/409/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRIYA R 4760	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/410/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJA KHAN 6693	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/411/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVI KUMAR 4889	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/412/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TRILOK SINGH 6187	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/438/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Hardik Mavi Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/437/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/428/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs RSGB GEMS AND JEWELLERS 1988	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/429/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs CHINMAY APURBA CHATTERJEE 3692	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/430/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Kotikalapudi Jagdish Babu 8188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/431/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs PRINCE RAJESH VARMA 4904	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/440/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/441/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Vikram Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/442/2025	10-11-2025	m/s cholamandalam investment and finance co ltd Vs Ravinder P	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/443/2025	10-11-2025	m/s cholamandalam investment and finance co ltd Vs Sweety Bhola	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/444/2025	10-11-2025	m/s cholamandalam investment and finance co ltd Vs Amandeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/445/2025	10-11-2025	m/s cholamandalam investment and finance co ltd Vs Ashu O	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/446/2025	10-11-2025	m/s cholamandalam investment and finance co ltd Vs Ravi S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/447/2025	10-11-2025	M/s Cholamandalam investment and finance co ltd Vs Gurender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/492/2025	11-11-2025	toyota financial services india ltd Vs KULDEEP SHARMA 5395	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/495/2025	11-11-2025	toyota financial services india ltd Vs JAIVEER SINGH 8254	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/496/2025	11-11-2025	toyota financial services india ltd Vs NISHITA WAGHMARE 9624	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/491/2025	11-11-2025	toyota financial services india ltd Vs AMIT KUMAR KHARE 6903	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/617/2025	11-11-2025	STATE BANK OF INDIA Vs KUNJBIHARI CHAUDHARY	Sweety Sood(P),	9811786067	mssoodadvocate@gmail.com	18-10-2025
			613	Commercial Suit	OMP (COMM)/493/2025	11-11-2025	toyota financial services india ltd Vs DAVINDER SINGH 0183	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/494/2025	11-11-2025	toyota financial services india ltd Vs GOTHIRAVINDRABHAI JASWANTBHAI 5940	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/620/2025	12-11-2025	Batra Breweries and Distilleries Pvt Ltd Vs Radinton Traddex Pvt Ltd	rajeev kumar tewari(P),	9312279984	r.tiwari88@gmail.com	31-10-2025
			613	Commercial Suit	CS (COMM)/621/2025	12-11-2025	Batra Breweries and Distilleries Pvt Ltd Vs Goldenline Developers Pvt Ltd	rajeev kumar tewari(P),	9312279984	r.tiwari88@gmail.com	31-10-2025

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			613	Commercial Suit	OMP (COMM)/516/2025	14-11-2025	Kotak Mahindra Bank Ltd Vs Jagchanan Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/517/2025	14-11-2025	KOTAK MAHINDRA BANK LTD Vs Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/515/2025	14-11-2025	KOTAK MAHINDRA BANK LTD Vs Sukhwinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	Counter Claim/46/2025	17-11-2025	M/S RLG SYSTEM INDIA PVT LTD Vs GLOBAL WASTE SOLUTION	AMAN THUKRAL	8088239187	amanthukral@outlook.com	27-08-2025
			613	Commercial Suit	CS (COMM)/633/2025	18-11-2025	Puma Se Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	14-11-2025
			613	Commercial Suit	OMP (COMM)/537/2025	19-11-2025	AXIS BANK LTD Vs VISHUN DAYAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/538/2025	19-11-2025	AXIS BANK LTD Vs NASEEM A	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/541/2025	19-11-2025	AXIS BANK LTD Vs GUDDU YADAV	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/542/2025	19-11-2025	AXIS BANK LTD Vs AMIT GOYAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/543/2025	19-11-2025	AXIS BANK LTD Vs RAJESH KUMAR SAH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/551/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bechan Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/552/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satyapal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/553/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/554/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raghuvir Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/555/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Labma Motors	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/556/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul P	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/557/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/558/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sidhi Vinayak Transport	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/559/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shree Shyamaji Goods Carrers	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/561/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Arvind Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/562/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs S S Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/563/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raman Transport Service Prop Ripu Daman Lal Raman	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/565/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shree Shyamaji Goods Carrers	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/564/2025	19-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jila Singh Public Inter College	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/278/2025	19-11-2025	STATE BANK OF INDIA Vs PRADEEP SAH PROPR OF M/S SONY MOTORS	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/587/2025	21-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs VIJAY PRAKASH MISHRA 5048	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/586/2025	21-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs ROHIT TYAGI 6364	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/588/2025	21-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs GAURAV TOURS AND TRAVELS 6887	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/589/2025	21-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs GAURAV TOURS AND TRAVELS 8001	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/590/2025	21-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs GAURAV TOURS AND TRAVELS 0917	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/591/2025	(1)21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS 7909	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/613/2025	(1)22-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Moh Chand Babu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/612/2025	(1)22-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Brijesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/611/2025	(1)22-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Red Star Kingdom Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/623/2025	(1)24-11-2025	Kotak Mahindra Bank Ltd Vs Vikash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/624/2025	(1)24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jila Singh Public Inter College	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/625/2025	(1)24-11-2025	IDFC FIRST BANK LTD Vs NUMAIR BHAVNAGRI NOORANI	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/626/2025	(1)24-11-2025	IDFC FIRST BANK LTD Vs NAZIR KHAN 3289	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/627/2025	(1)24-11-2025	IDFC FIRST BANK LTD Vs NIRAJ SINGH 9085	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/643/2025	(1)24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/644/2025	(1)24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rakesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/646/2025	(1)24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raghav Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/648/2025	(1)24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gagandeep N	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/649/2025	(1)24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rakib Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/650/2025	(1)24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shubham Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/652/2025	24-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/622/2025	24-11-2025	KOTAK MAHINDRA BANK LTD Vs Parvej Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/656/2025	26-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sajid Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	CS (COMM)/648/2025	26-11-2025	Netsarang Computer Inc Ors Vs Sudhakar Raman and Others	RISHI PRAKASH(P),	8826232692	rishioo09p@gmail.com	22-11-2025
			613	Commercial Suit	OMP (COMM)/655/2025	26-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mahinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/657/2025	26-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Vikram Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/280/2025	22-11-2025	Asha Arora Vs M/s PS Global Consumer Healthcare Pvt Ltd	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/687/2025	27-11-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Lalit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/688/2025	27-11-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Chhinda J	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/679/2025	27-11-2025	AXIS BANK LTD Vs MOHD RIHAN 7729	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/680/2025	27-11-2025	AXIS BANK LTD Vs PUSHPENDRA 4434	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/683/2025	27-11-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mahbub	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/684/2025	27-11-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohammad Tarif	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/685/2025	27-11-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs VK Construction	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/686/2025	27-11-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Nadeem W	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/678/2025	27-11-2025	AXIS BANK LTD Vs RAKESH BABU 4429	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/696/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKASH POPATBHAI 8143	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/654/2025	28-11-2025	ICICI BANK LTD Vs M/s Dhari Contractors	Kunal Kumar(P),	9811191050	satish@klfindia.com	20-11-2025
			613	Commercial Suit	OMP (COMM)/690/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AAMER MUSHTAQUE 2648	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/691/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMAN KUMAR 4543	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/692/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMAN VISHNOI 6245	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/693/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARAMVEER B 1005	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/694/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GOJIYA VIPUL 0079	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/695/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KRISHNA KANT RAI 0104	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/697/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRINCE KUMAR TRIPATHI 0707	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/715/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRAJEET NIRANJAN MALI 1159	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/708/2025	29-11-2025	AXIS BANK LTD Vs RAVINDRA 5574	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/716/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANANDA SHANKAR PATIL 3086	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/709/2025	29-11-2025	AXIS BANK LTD Vs ATUL KUMAR 9344	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/710/2025	29-11-2025	AXIS BANK LTD Vs VINOD 0482	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (COMM)/718/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHETAN TOURS AND TRAVELS 2778	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/714/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIRUDH SINGH CHAUHAN 8163	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/717/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHARAT MOTIRAM PATIL 1409	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/689/2025	28-11-2025	Aaradhya Pandey Vs Mahipal	Bhaskar Subramaniam	9818785172	bhaskar@snsco.in	NA
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	ARBITRATION	OMP (COMM.)/19/2025	01-11-2025	UNION OF INDIA Vs SUPRIOR AIRCON PVT LTD AND ORS	MR. JETENDER KR. MAAN	9871429234	JKMAAN.ADVOCATE@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/347/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL DADABHAU BHUJBAL 4735	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/348/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANGITA SHASHANK MORE 7360	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/349/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHUBHAM AWANA 0611	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/350/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PREETI SHARMA 9277	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/591/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED Vs MOHD AFZAL	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	15.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/592/2025	01-11-2025	UPGRID SOLUTION PVT LTD Vs SHADAB	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	15.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/593/2025	01-11-2025	UPGRID SOLUTION PVT LTD Vs DEEPANSHU KASANA	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	24.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/594/2025	01-11-2025	UPGRID SOLUTION PVT LTD Vs MOHD GULZAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	24.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/595/2025	01-11-2025	UPGRID SOLUTION PVT LTD Vs ANKUSH RATHI	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	27.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/596/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED Vs SHIKSHA SINGH	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	10.10.2025

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			614	COMMERCIAL SUIT	CS (COMM)/597/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED Vs PREETI	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	10.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/598/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED Vs SAURAV KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	10.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/599/2025	01-11-2025	UPGRID SOLUTIONS PVT LTD Vs KUMAR YADAV	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAAL.EGAL.PRO	24.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/600/2025	01-11-2025	SAPNA INTERIOR SMART CHIP PVT LTD	MR. AMIT KUMAR	9810591404	AMLAWASSOCIATES2020@GMAIL.COM	EXEMPTION
			614	COMMERCIAL SUIT	CS (COMM)/604/2025	03-11-2025	Puma Se Vs Vinod Kumar	MR. GAUTAM BHASIN	9999093893	ELUDICATION.L.EGAL@OUTLOOK.COM	13.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/605/2025	03-11-2025	Puma Se Vs Ashok Kumar	MR. GAUTAM BHASIN	9999093893	ELUDICATION.L.EGAL@OUTLOOK.COM	N/A
			614	ARBITRATION	OMP (COMM.)/360/2025	04-11-2025	Kotak Mahindra Bank Ltd Vs Ankit	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/361/2025	04-11-2025	Kotak Mahindra Bank Ltd Vs Amar Deep	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/362/2025	04-11-2025	Kotak Mahindra Bank Ltd Vs Jagvir	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/371/2025	04-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Rohit Sharma	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/372/2025	04-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Rohtash K	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/373/2025	04-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Dhruv H	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/374/2025	04-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Network Roadlines	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/375/2025	04-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Amar Kumar	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/376/2025	04-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Arsad H	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/377/2025	04-11-2025	Cholamandalam Investment And Finance Co. Ltd Vs Raghuveer Singh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/378/2025	04-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KAMALJEET SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/257/2025	06-11-2025	SUBHASH CHANDER Vs DDA	MR. VINOD KHANNA	9891081919	VINOKHANNA_24@REDIFFMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/391/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SIDHANT ENTERPRISES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/392/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs ASHOK R	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/393/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs KUSUM LATA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/394/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AJAY B	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/395/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs ANIL O	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/396/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs PARVESH K	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/397/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs YASHPAL R	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/398/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs NETWORK ROADLINES	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/413/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SADIK KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/414/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/415/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SACHIN J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/416/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHIR KHUBU RATHOD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/417/2025	07-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SEEMA BANO	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/418/2025	07-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs RANI RAJPOOT	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/419/2025	07-11-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SANGEETA CHOUDHARY	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/420/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs Sonu D		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/421/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs NITIN S		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/422/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs VINOD VERMA		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/423/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs VISHAL R		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/424/2025	10-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Sumit Kumar Ahlawat		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/425/2025	10-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Chander Kant		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/426/2025	10-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Surajmal R		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/427/2025	10-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Vikram Singh		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/454/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs PRATAP SINGH		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/455/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs ABDUL GAFFAR		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/456/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BALWAN SINGH		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/457/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs MONU R		MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/458/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs RAM MEHAR R	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/459/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs RAMESHWAR D	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/460/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs RAHUL J	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/461/2025	10-11-2025	CholaCHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SURESH KHAN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/462/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs MUKESH A	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/463/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BALWINDER SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/464/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BALWINDER SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/465/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs VISHAL DHIMAN	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/466/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs NAVEEN TRADERS	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/467/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SHREE SHYAM TRANSPORT SERVICE	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/468/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BIRBAL H	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/469/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs KAMLESH YADAV	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/475/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD Vs DHARM PAL	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/476/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD Vs PAYAL AGGARWAL	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/477/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD Vs SARVESH P	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/478/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD Vs BECHAN SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/479/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD Vs PARDEEP SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/480/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PARAG BHAWNANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/481/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONU KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/482/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHUTOSH KUMAR PATHAK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/483/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD ATIF AHMAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/484/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MUTATIO TECHNOLOGIES PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/485/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VVP LOGISTICS PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/486/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs BENENG DESIGN AND MANUFACTURING PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/487/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUSHMITA SAHA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/488/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SNEHIT BANSAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/614/2025	11-11-2025	PUNJAB NATIONAL BANK Vs NEELAM MAHAYACH	MR. VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	30.10.2025
			614	EXECUTION	Execution (Comm.)/261/2025	12-11-2025	STATE BANK OF INDIA Vs RAVINDER NATH DWIVEDI	MR. A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/262/2025	12-11-2025	UGRO CAPITAL LTD Vs GANGATIKA TECHNOLOGIES PVT LTD	MR. RAJIV NARAYAN	9810318803	LEAGUMDELHI@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/503/2025	12-11-2025	AXIS BANK LTD Vs KAPIL DIXIT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/504/2025	12-11-2025	AXIS BANK LTD Vs MRS PRACHI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/505/2025	12-11-2025	AXIS BANK LTD Vs NEELAM GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/506/2025	12-11-2025	AXIS BANK LTD Vs SATVINDAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/619/2025	12-11-2025	Ajay Enterprises Vs TRAVEL SURE	MS. PAYAL JAIN	9868045019	ADV.PAYALJAIN@GMAIL.COM	30.10.2025
			614	EXECUTION	Execution (Comm.)/265/2025	13-11-2025	SUNDARAM FINANCE LTD Vs SUNIL SHARMA	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/510/2025	13-11-2025	KOTAK MAHINDRA BANK LTD Vs SUDESH KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/511/2025	13-11-2025	KOTAK MAHINDRA BANK LTD Vs HARINDER PAL SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/527/2025	15-11-2025	CHOLAMANDALAM INVESTMENT AND FIN CO. LTD Vs VIJAY PAL SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/627/2025	15-11-2025	UPGRID SOLUTIONS PVT LTD Vs SANJAY NAGAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	28.10.2025
			614	COMMERCIAL SUIT	CS (COMM.)/630/2025	15-11-2025	SATYA NARAYAN SHARMA Vs TATA PROJECTS LIMITED	MR. ASHISH CHAUHAN	9999468603	ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	14.10.2025
			614	EXECUTION	Execution (Comm.)/272/2025	17-11-2025	AYUSH Vs SM PERFECT SOLUTIONS PVT LTD	MR. MANOJ KUMAR	7827052969	ADV.MANOJ18@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/631/2025	17-11-2025	PUMA SE Vs ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	01.11.2025
			614	EXECUTION	Execution (Comm.)/275/2025	18-11-2025	SAURABH CHADHA Vs CLOUD INFOTECH PVT LTD	MR. LUCKY SHARMA	9718479020	ADV.NIKHILDAHIYA@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/276/2025	18-11-2025	KOTAK MAHINDRA BANK LTD Vs ANIL GUPTA KUMAR	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDDGUPTA@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/634/2025	18-11-2025	CANARA BANK Vs RAJU	MR. ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	30.09.2025

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			614	COMMERCIAL SUIT	CS (COMM.)/635/2025	18-11-2025	CANARA BANK MANU MANCHANDA	Vs MR. ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/544/2025	19-11-2025	AXIS BANK LTD ANUJ TYAGI 3160	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/545/2025	19-11-2025	AXIS BANK LTD KRISHAN PAL	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/546/2025	19-11-2025	AXIS BANK LTD VASHIMUDDIN	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/566/2025	19-11-2025	AXIS BANK LTD BANTI	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/567/2025	19-11-2025	AXIS BANK LTD Vs RAM BHOOOL SINGH	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/568/2025	19-11-2025	AXIS BANK LTD MANPREET KAUR	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/569/2025	19-11-2025	AXIS BANK LTD ALOK MISHRA	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/570/2025	19-11-2025	AXIS BANK LTD Vs KALIBUX SINGH	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/571/2025	19-11-2025	AXIS BANK LTD BIRENDRA SINGH	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/572/2025	19-11-2025	AXIS BANK LTD VIBHOR AGARWAL	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/573/2025	19-11-2025	AXIS BANK LTD AMARJEET PUNIA	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/574/2025	19-11-2025	AXIS BANK LTD Vs JAISHREE BALAJI LOGISTICS	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/575/2025	19-11-2025	AXIS BANK LTD NENA RAM	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/576/2025	19-11-2025	AXIS BANK LTD Vs DEEP NARAYAN PAL	Vs MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/577/2025	(19-11-2025)	AXIS BANK LTD Vs YOGENDRA TYAGI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/578/2025	(19-11-2025)	AXIS BANK LTD Vs AYUSH GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/579/2025	(19-11-2025)	AXIS BANK LTD Vs PRIYANKA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/580/2025	(19-11-2025)	AXIS BANK LTD Vs RAHUL KASHYAP	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/638/2025	19-11-2025	UNDER ARMOUR INC Vs ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	12.11.2025
			614	COMMERCIAL SUIT	CS (COMM.)/640/2025	19-11-2025	RELIANCE PROJECTS AND MANAGEMENTS SERVICES LTD Vs SATBIR SINGH YADAV	MR. ANKIT DAHIYA	8284828419	ADVANKITDAHIYA@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (COMM.)/605/2025	(12-11-2025)	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HANEEF SABBEER	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/606/2025	(12-11-2025)	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RITU JAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/607/2025	(12-11-2025)	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANI NANDWANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/608/2025	(12-11-2025)	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARJUN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/609/2025	(12-11-2025)	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/610/2025	(12-11-2025)	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	CS (COMM.)/643/2025	21-11-2025	CANARA BANK Vs MANISH CHANDRA	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (COMM.)/614/2025	(12-11-2025)	Cholamandalam Investment and Finance Co. Ltd. Vs Abida M	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/615/2025	(12-11-2025)	Cholamandalam Investment and Finance Co. Ltd. Vs Prithpal Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/616/2025	(1)22-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Mahavir V	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/617/2025	(1)22-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Suresh Kumar	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/618/2025	(1)22-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Karan Singh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/619/2025	(1)22-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Ganga Raghav	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/620/2025	(1)22-11-2025	M/s Cholamandalam Investment and Finance Co. Ltd. Vs Prd Travel	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/621/2025	(1)22-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Rana Contractor	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/644/2025	22-11-2025	SANKALP FINSEC PVT LTD Vs RAM PRASAD	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMAIL.COM	17.07.2025
			614	ARBITRATION	OMP (COMM.)/628/2025	(1)24-11-2025	KOTAK MAHINDRA BANK LTD Vs SUKHVIR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/629/2025	(1)24-11-2025	KOTAK MAHINDRA BANK LTD Vs ROHIT	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/630/2025	(1)24-11-2025	KOTAK MAHINDRA BANK LTD Vs MOHIT SHAMSHER	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/631/2025	(1)24-11-2025	KOTAK MAHINDRA BANK LTD Vs VIKASH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/632/2025	(1)24-11-2025	KOTAK MAHINDRA BANK LTD Vs SANDEEP	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/633/2025	(1)24-11-2025	IDFC FIRST BANK LTD Vs MEENU GARG	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/634/2025	(1)24-11-2025	IDFC FIRST BANK LTD Vs RANJEET KUMAR PASWAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/635/2025	(1)24-11-2025	IDFC FIRST BANK LTD Vs RAKESH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A

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			614	COMMERCIAL SUIT	CS (COMM)/646/2025	24-11-2025	PREETI JAISWAL Vs PRADEEP TRIPATHI	MR. IKRANT SHARMA	9810069880	IKRANTSHARMA738@GMAIL.COM	EXEMPTION
			614	COMMERCIAL SUIT	CS (COMM)/649/2025	26-11-2025	PURSHOTAM GUPTA PROPRIETOR OF MS BSGHAMBHIR CONSTRUCTION CHEMICALS Vs D K VERMA	MR. TUSHAR SHANKAR	9654546559	ADVOCATE.HIMANSHUAHUJA23@GMAIL.COM	13.10.2025
			614	ARBITRATION	OMP (COMM.)/653/2025	(D)26-11-2025	CHOLAMANDALAM INVESTMENT Vs AJEEP KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/654/2025	(D)26-11-2025	CHOLAMANDALAM INVESTMENT Vs MAHAVIR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/285/2025	27-11-2025	AXIS BANK Vs SAKSHI MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN05@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/652/2025	27-11-2025	SUBHASH SHARMA Vs ANUMAYA INTERIORS PVT LTD	MR. SANJAY JAIN	8860635799	COMMUNICATION@LEXCORP.ORG.IN	03.11.2025
			614	ARBITRATION	OMP (COMM.)/658/2025	(D)27-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Bhagat Singh	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/659/2025	(D)27-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Mandeep V	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/660/2025	(D)27-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Pawan Sharma	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/661/2025	(D)27-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Hitesh Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/662/2025	(D)27-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Mohit Lamba	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/663/2025	(D)27-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Deepak Sharma	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/665/2025	(D)27-11-2025	Cholamandalam Investment and Finance Co. Ltd. Vs Neeraj Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/670/2025	(D)27-11-2025	AXIS BANK LTD Vs DHARMRAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/671/2025	(D)27-11-2025	AXIS BANK LTD Vs RAJU CHAUHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/672/2025	27-11-2025	AXIS BANK LTD Vs NARPAT RAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/673/2025	27-11-2025	AXIS BANK LTD Vs KAMAL KUMAR 4774	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/676/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUMIT J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/677/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MD SOHRAB	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/287/2025	28-11-2025	ARTI KOCHAR Vs SECRET MERMAID BAR AND LOUNGE	MS. JAGRIT JAIN	8527506427	LAWFIRM@UNSOOLVELEGAL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/705/2025	28-11-2025	NIKHIL OHRI Vs R ENTERPRISES	MR. PUNIT JAIN	9810024729	PUNITJAIN@ADVOCATE@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/20/2025	29-11-2025	ROOP KISHORE Vs GURUSHARAN CHIT FUND PVT LTD	MR. R.S. MISHRA	9811047905	ANAND0069@YAHOO.CO.IN	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/656/2025	29-11-2025	UNION BANK OF INDIA Vs MS PACE GLOBAL PROP PARVEEN YADAV	MR. ROHTASH KR JAJORTA	9868750997	RKJAJORTA26@GMAIL.COM	19.11.2025
			614	COMMERCIAL SUIT	CS (COMM.)/657/2025	29-11-2025	SUNITA KANWAR Vs NARAYAN SINGH	MR. SAMEER SIDHAR	9999918302	ADVSAEMEERSIDHAR@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (COMM.)/706/2025	29-11-2025	AXIS BANK LTD Vs RAM KARAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/707/2025	29-11-2025	AXIS BANK LTD Vs DEEPU DWIVEDI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/711/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANITA D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/712/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKER NISHA NILESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/713/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHALIM MOHD AQIB MOHD ARIF	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	EXECUTION	EXECUTION(COMM) 263/2025	13.11.2025	MOGLI LABS (INDIA) PVT LTD Vs NAHID FATIMA	MR. TARUN VERMA	9871495838	CSTARUNVERMAN@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			514	EXECUTION	EXECUTION(CO MM) 283/2025	26.11.2025	UNION BANK OF INDIA Vs VINOD KUMAR	MR. RAJENDRA YADAV	9312046733	YADAVRAZEN@GN/MAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH-WEST	509	OMP (COMM.)	(D)351/2025	03-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARISH SAHU 5762	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)352/2025	03-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALBEER SINGH JADON	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)364/2025	04-11-2025	Kotak Mahindra Bank Ltd Vs Sukhwinder Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	CS (COMM)	607/2025	04-11-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs ASIF ALI PROP M/S CUTS MAN SALON	CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	08.10.2025
			509	OMP (COMM.)	(D)401/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAVDEEP KAUR 3831	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)403/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJEEV SHARMA 6150	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)404/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LIYAKAT ALI 2788	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)405/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BOBY R 3635	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)406/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHENDER PAL 2331	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)407/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MKPA MANPOWER AND TRAVEL SERVICES PVT LTD 8787	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	CS (COMM)	609/2025	07-11-2025	M/S DELIUS PHARMACEUTICAL PVT LTD Vs M/S JPEE DRUGS PVT LTD	DHARMENDRA BHAN	9971796299	dharmender.dharmendra@gmail.com	26.08.2025
			509	OMP (COMM.)	(D)448/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Partap Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)449/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Satish Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)450/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bhajan Lal	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)451/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rohtash K	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)	(1)452/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Salim Khan	RAVI SHANKAR GARG ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(1)453/2025	10-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jsm Enterprises	RAVI SHANKAR GARG ADVOCATES	9958683230,97818222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(1)489/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANAVAR KHAN 8060	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(1)490/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UGAM SINGH 6109	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	Execution (Comm.)	260/2025	12-11-2025	HARISH KUMAR Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	Robin Bhardwaj	9560905884		
			509	CS (COMM)	618/2025	12-11-2025	PUMA SE Vs VIKAS JINDAL	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	22.09.2025
			509	CS (COMM)	623/2025	12-11-2025	Batra Breweries and Distilleries Pvt Ltd Vs Berch Holdings Pvt Ltd	RAJEEV K TEWARI	9312276651	r.tewari88@gmail.com	04.11.2025
			509	MISC DJ ADJ	750/2025	12-11-2025	Shri Gulshan Verma and another deceased through LRs Vs smt sangeeta sahani	SAMEER DEWAN	9810134684	sameerdewan123@rediffmail.com	
			509	CS (COMM)	624/2025	13-11-2025	Gaurav Singh Vs TNW International Private Limited	VIVEK SINGH	9999130332	nitya.nakslegal.com	
			509	CS (COMM)	625/2025	14-11-2025	Hbi Branded Apparel Enterprises Vs Vikas Jindal	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	01.08.2025
			509	Execution (Comm.)	266/2025	15-11-2025	SURAJ SINGH Vs SCARBA ASSOCIATES PVT LTD	Nikhlesh Vashisht	9911363574	nikhleshvashishth@gmail.com	
			509	Execution (Comm.)	273/2025	18-11-2025	KOTAK MAHINDRA PRIME LTD Vs RESTO MART INDIA PVT LTD	HARSH AHUJA	811843010,		
			509	Execution (Comm.)	274/2025	18-11-2025	Kotak Mahindra Prime Limited Vs BEENA RAM CHARAM	Ajay Uppal	9811740125	virtuous.people@gmail.com	
			509	CS (COMM)	636/2025	18-11-2025	MOHD SALEEM PROP MINDS ART Vs SHELJA BHARTI PROP DISHA TECHNOLOGY	MOHIT WADHWA	9871622030		16.10.2025
			509	CS (COMM)	637/2025	18-11-2025	CANARA BANK Vs BABITA SHARMA	SARITA KANWAR	9560812121	info@stklegal.in	15.09.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	M.Ex	174/2025	19-11-2025	PUNJAB NATIONAL BANK Vs SHREE GANESH TRADERS	PUJA DUBEY	9716757382	advocatepujadubeo04@gmail.com	
			509	Execution (Comm.)	277/2025	19-11-2025	VISHAL KUMAR(SOLE PROPRIOR M/S POLY INDIA Vs M/S DECENT ENGINEERING AND OTHERS	RAGHAVENDRA PRATAP SINGH	9958581208	rpsadvocate@live.com	
			509	OMP (COMM.)	(D)539/2025	19-11-2025	AXIS BANK LTD Vs SARITA SHUKLA 3626	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)540/2025	19-11-2025	AXIS BANK LTD Vs ANIL SINGH BHADAURIYA	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)547/2025	19-11-2025	AXIS BANK LTD Vs SADDAM HUSSAIN 0520	MAYANK MAHAJAN	9873347330		
			509	CS (COMM)	639/2025	19-11-2025	Puma Se Vs Ashok Kumar	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	17.11.2025
			509	OMP (COMM.)	(D)581/2025	20-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Viridi Chand	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)582/2025	20-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Suresh Singh	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)583/2025	20-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shree Shyamaji Goods Carrers	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)584/2025	20-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Vikas S	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)585/2025	20-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shree Shyamaji Goods Carrers	RAVI SHANKAR GARG ADVOCATES	9958683230.97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)592/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR 8079	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)593/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RELIANCE SENSORS 9200	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)593/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR SANJAY MANTAGIKAR 4433	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)595/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OM ENTERPRISES 0043	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)596/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRABHAKANT SHARMA 7986	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)597/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS 6499	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)598/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS 6500	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)599/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NILESH BAMA PATIL 2486	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	Execution (Comm.)	281/2025	24-11-2025	MOGLI LABS INDIA PVT LTD Vs SHREE SIDDHANATH COTEX PRIVATE LIMITED AND OTHERS	TARUN VERMA	98714 95838	ctstarunverma@gmail.com	
			509	Execution (Comm.)	282/2025	24-11-2025	M/S MOGLI LABS (INDIA) PVT LTD Vs VANDANA BAJPAI Prop of M/s Vandana Overseas	TARUN VERMA	98714 95838	ctstarunverma@gmail.com	
			509	OMP (COMM.)	(D)642/2025	24-11-2025	IDFC FIRST BANK LTD Vs HAIDAR ALI 0174	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)645/2025	24-11-2025	IDFC FIRST BANK LTD Vs HARSH YADAV 4765	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)647/2025	24-11-2025	IDFC FIRST BANK LTD Vs BHUMICA JOSHIMAHAJAN 8038	MAYANK MAHAJAN	9873347330		
			509	CS (COMM)	647/2025	24-11-2025	Spigen India Pvt Ltd Vs Case Fit	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	22.09.2025
			509	OMP (COMM.)	(D)651/2025	24-11-2025	IDFC FIRST BANK LTD Vs LALIT SHARMAMAHAJAN 0963	MAYANK MAHAJAN	9873347330		
			509	CS (COMM)	651/2025	26-11-2025	CANARA BANK Vs M/S Shiv Enterprises Proprietor Mr Nitin Kumar	BLJAYMOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	18.11.2025
			509	OMP (COMM.)	(D)664/2025	27-11-2025	AXIS BANK LTD Vs KAUSHAL 5286	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)666/2025	27-11-2025	AXIS BANK LTD Vs RAHUL KUMAR 8837	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)667/2025	27-11-2025	AXIS BANK LTD Vs RAMU KUMAR 7962	MAYANK MAHAJAN	9873347330		

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)668/2025	27-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit S	RAVI SHANKAR GARG ADVOCATES	9958683230,97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)669/2025	27-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Harjeet Singh	RAVI SHANKAR GARG ADVOCATES	9958683230,97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)674/2025	27-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manjeet Kumar	RAVI SHANKAR GARG ADVOCATES	9958683230,97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)675/2025	27-11-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Masrur	RAVI SHANKAR GARG ADVOCATES	9958683230,97848222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)	(D)681/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GHADGE BHUSHAN ULHAS 9173	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)682/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAT PAUL 6773	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	CS (COMM)	655/2025	28-11-2025	M/S ALEXIS GLOBAL PVT LTD Vs M/S Chetak Logistics Limited	HEMANT KAUSHIK	9899957223	hemantkaushik2660@gmail.com	18.11.2025
			509	MISC DJ ADJ	808/2025	28-11-2025	Upgrid Solutions Pvt Ltd Vs Smt Nirmala Devi Gupta	PRAMOD SINGH	987172439	chauhanpramod83@gmail.com	
			509	OMP (COMM.)	(D)727/2025	29-11-2025	AXIS BANK LTD MIYAN ASAD 9919	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)728/2025	29-11-2025	AXIS BANK LTD SHREERAM PATHAK 5250	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)729/2025	29-11-2025	AXIS BANK LTD SURENDRA KUMAR 6275	MAYANK MAHAJAN	9873347330		
			509	OMP (COMM.)	(D)730/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK SAXENA 4358	ASHOK KUMAR	9013493108	advocateashok.1@gmail.com	
			509	CS (COMM)/579/2025	579/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs ANAND PRAKASH	NTTISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	CS (COMM)/580/2025	580/2025	30-10-2025	MS Sankalp Finsec Pvt Ltd Vs DAYA SHANKAR SINGH	NTTISH SHARMA	9953472718	lexgenten@gmail.com	17.07.2025
			509	OMP (COMM.)/330/2025	(D)330/2025	31-10-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANVI PRIYA 4822	RAVI SHANKAR GARG ADVOCATES	9958683230,97848222050	associatesgarg1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (COMM.)/331/2025	(I)331/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs PAWAN KUMAR 7102	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/332/2025	(I)332/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs JITENDRA KUMAR 0268	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	OMP (COMM.)/333/2025	(I)333/2025	31-10-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SUBHAM INDRAJIT PATEL 5178	RAVI SHANKAR INDIA GARG ADVOCATES	9958683230,978418222050	associatesgarg1@gmail.com	
			509	CS (COMM)/586/2025	586/2025	31-10-2025	CANARA BANK Vs AMBA LUXURY MATTRESSES PVT LTD	ASHOK KAKKAR	9560396555	kakkarashok@rediffmail.com	30.09.2025
TOTAL					1025						